

ORISSA HIGH COURT**FILING REPORT AS ON :07/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0008861/2020	BAPI @ DBASISH BHOI VS STATE OF ODISHA	SATYABRATA MOHANTY -1 VS	BHANJANAGAR /30 /2013 () //
2	BLAPL/0008862/2020	PUNU @ SANTOSH KUMAR SAHOO VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BYREE /122 /2020 () //
3	BLAPL/0008863/2020	SIDDHANTH SETHI @ SIDHA VS STATE OF ODISHA	MAHES DAS VS	PATTAMUNDAI /292 /2020 () //
4	BLAPL/0008864/2020	ARSULA NAHAK VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ASKA /273 /2019 () //
5	BLAPL/0008865/2020	MITUNA @ MITU BHOI VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	PURI SADAR /272 /2019 () //
6	BLAPL/0008866/2020	RABINDRA RATH VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	SATYABADI /346 /2020 () //
7	BLAPL/0008867/2020	AMIRA KUMAR GOUDA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	GANGAPUR (ASKA) /151 /2017 () //
8	BLAPL/0008868/2020	MITU @ CHANDAN MOHARANA VS STATE OF ODISHA	S.P.DASH VS	BALIKUDA /229 /2020 () //
9	BLAPL/0008869/2020	P.SIVA VS STATE OF ODISHA	S.P.DASH VS	KODALA /70 /2020 () //
10	BLAPL/0008870/2020	BRAJABANDHU SWAIN VS STATE OF ODISHA	JITENDRA KUMAR CHHOTARAY VS	BANKI /255 /2020 () //
11	BLAPL/0008871/2020	DEBANAND SUNA VS STATE OF ODISHA	SAILABALA JENA VS	JHARBANDH /126 /2020 () //

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12	BLAPL/0008872/2020	GANGADHAR RATHA VS STATE OF ODISHA	CHIRANJAYA MOHANTY VS	BADAGODA P.S. /341 /2020 () //
13	BLAPL/0008873/2020	KANHU BARIKK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	TALABANIA /96 /2020 () //
14	BLAPL/0008874/2020	KANHU BARIK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	TALABANIA /112 /2020 () //
15	BLAPL/0008875/2020	NANDA@ AKSHAYA BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BALANGA /108 /2020 () //
16	BLAPL/0008876/2020	RAJA DAS VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	TALABANIA /112 /2020 () //
17	BLAPL/0008877/2020	SANTOSH NAIK VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	SINAPALI /59 /2015 () //
18	BLAPL/0008878/2020	ANIL NAYAK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	TALABANIA /96 /2020 () //
19	BLAPL/0008879/2020	MOHAN PATRA VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	BASUDEVPUR /267 /2020 () //
20	BLAPL/0008880/2020	RAJA DAS VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	TALABANIA /96 /2020 () //
21	BLAPL/0008881/2020	FULAMANI KISHAN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BONAI /128 /2020 () //
22	BLAPL/0008882/2020	ANIL NAYAK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	TALABANIA /112 /2020 () //
23	BLAPL/0008883/2020	ROCKY @ BADAL GHADEI	SRINIVAS MOHANTY	CHANDAPUR /52 /2019

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		VS	VS	()
24	BLAPL/0008884/2020	STATE OF ODISHA PRAHALLAD @ PAHALI SETHI	AMITAV TRIPATHY	// NUAGAON /102 /2020
		VS	VS	()
25	BLAPL/0008885/2020	STATE OF ODISHA SUMIT KUMAR BAITHARU	SITIKANT MISHRA	// NAWAPARA /13 /2020
		VS	VS	()
26	BLAPL/0008886/2020	STATE OF ODISHA SESHADEV LUHA	PULAKESH MAHANTY	// SUBALAYA /69 /2020
		VS	VS	()
27	BLAPL/0008887/2020	STATE OF ODISHA KARTIKA KERAI	RAJENDRA NARAYAN ROUT	// JAJPUR ROAD /289 /2020
		VS	VS	()
28	BLAPL/0008888/2020	STATE OF ODISHA TRILOCHAN @ BUDHIN NAHAK @ NAYAK	SAPAN KUMAR LENKA	// CUTTACK SADAR /13 /2018
		VS	VS	()
29	BLAPL/0008889/2020	STATE OF ODISHA UMESH MALICK	RAMANI KANTA PATTANAIAK	// NIALI /187 /2020
		VS	VS	()
30	BLAPL/0008890/2020	STATE OF ODISHA DILLIP BHOINA	PULAKESH MAHANTY	// SUBALAYA /69 /2020
		VS	VS	()
31	BLAPL/0008891/2020	STATE OF ODISHA MANAS RANJAN BEHERA	SADASIVA PATRA	// GOP /120 /2020
		VS	VS	()
32	BLAPL/0008892/2020	STATE OF ODISHA BIJU KOUSALYA	BISWARANJAN MAHARATHA	// CHANDILI /265 /2020
		VS	VS	()
33	BLAPL/0008893/2020	STATE OF ODISHA RUKMAN NETAN	SUSANTA KUMAR TRIPATHY	// TUREIKELA /141 /2019
		VS	VS	()
34	BLAPL/0008894/2020	STATE OF ODISHA GAYATRI JAISWAL	UDIT RANJAN JENA	// BOLANGIR TOWN /480 /2020
		VS	VS	()

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35	BLAPL/0008895/2020	STATE OF ODISHA TAFARUQUE HUSSAIN VS	ADITY N DAS VS	// MALGODOWN /218 /2020 ()
36	BLAPL/0008896/2020	STATE OF ODISHA GATI KRUSHNA SWAIN VS	S.K.NAYAK VS	// BANKI /283 /2020 ()
37	BLAPL/0008897/2020	STATE OF ODISHA SAGAR NAIK VS	GOPAL KRISHNA NAYAK VS	// JAGANNATHA PRASAD /198 /2020 ()
38	BLAPL/0008898/2020	STATE OF ODISHA MUNA NAHAK VS	TAPAN KUMAR SWAIN VS	// / /0 ()
39	BLAPL/0008899/2020	STATE OF ODISHA KALANDI DAS @ KALIA VS	RABI NARAYAN BEHERA VS	// NIMAPADA /286 /2018 ()
40	BLAPL/0008900/2020	STATE OF ODISHA SK BABU @ SK RAJA @ SAZID KHAN @ SK SANYAL @ DUKHANA MISHRA - 4 VS	S.K.NAYAK VS	// BHADRAK RURAL /433 /2017 ()
41	BLAPL/0008901/2020	STATE OF ODISHA P. SIVA VS	S.P.DASH VS	// KODALA /188 /2020 ()
42	BLAPL/0008902/2020	STATE OF ODISHA SURENDRA SAGAR VS	TANMAY MISHRA VS	// KORAPUT SADAR /120 /2020 ()
43	BLAPL/0008903/2020	STATE OF ODISHA DIPAK @ DIGAMBER KULDIP VS	TUKUNA KU MISHRA VS	// UMERKOTE /255 /2020 ()
44	BLAPL/0008904/2020	STATE OF ODISHA MANORANJAN DAS VS	BIDYALOK MOHAPATRA VS	// / /0 ()
45	BLAPL/0008905/2020	STATE OF ODISHA JINESH @ DINESH KUMAR SAHU VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// BANTALA /18 /2019 () //

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46	BLAPL/0008906/2020	TAPAN MAJHI VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	JEYPORE SADAR /156 /2020 () //
47	BLAPL/0008907/2020	SAMIT NAIK VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	JEYPORE SADAR /156 /2020 () //
48	BLAPL/0008908/2020	BHIMA MAHANTA VS STATE OF ODISHA	JASHOBANTA DASH VS	/ /0 () //
49	BLAPL/0008909/2020	AMAR SINGH VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA GRPS /51 /2020 () //
50	BLAPL/0008910/2020	BANKIM MANDAL VS STATE OF ODISHA	CHANDRASEKHARA RAY VS	MARINE PS AT JAMBO /121 /2019 () //
51	BLAPL/0008911/2020	BIPRABARA BHAINSA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	KUCHINDA /198 /2020 () //
52	BLAPL/0008912/2020	KAILASH PRADHAN VS STATE OF ODISHA	DEBA KUMAR RATH VS	BANAPUR P.S. /345 /2020 () //
53	BLAPL/0008913/2020	GOBINDA MAHARANA VS STATE OF ODISHA	MANORANJAN PADHY VS	ORKEL /99 /2020 () //
54	BLAPL/0008914/2020	SURESH CHANDRA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
55	BLAPL/0008915/2020	RAJESH SWAIN @ PAPU VS STATE OF ODISHA	RANJITA SINGH VS	NEMALO /115 /2020 () //
56	BLAPL/0008916/2020	DILLIP DORA VS STATE OF ODISHA	S.K.BHANJADEO VS	KHURDA SADAR /146 /2020 () //
57	BLAPL/0008917/2020	PRAVATI BEHERA	S.K.BHANJADEO	TANGI (KHURDA) /362 /2020

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0008918/2020	BAPI @ BAPINA BHOI	SURYA NARAYAN MISHRA	NIMAPADA /227 /2020
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0008919/2020	KAMAL BISWAKARMA	PRASANTA KUMAR SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0008920/2020	SANTOSH@SANTOSHA KUMAR GHADEI	V.NARASINGH	MAHANGA /175 /2020
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0008921/2020	MOHAMMAD AMIR KHAN	PRASANTA KUMAR SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0008922/2020	LINGARAJ BEHERA	SATYABRATA PANDA	PADAMPUR /226 /2020
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0008923/2020	MANASI MALLIK	RAJENDRA NARAYAN ROUT	BARI /16 /2020
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0008924/2020	BIBHUTI DAS	SAMIR KUMAR MISHRA	JATNI P.S. /308 /2019
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0008925/2020	SANTOSH KUMAR CHHATOI	SATYA RANJAN MULIA	ASTARANGA /68 /2020
		VS	VS	()
		STATE OF ODISHA		//
66	CMAPL/0000260/2020	PUSPA @ PUSPADEVI AGARWALLA	SOUMYA MISHRA	//
		VS	VS	()
		ADDITIONAL DISTRICT MAGISTRATE, (LAND REFORMS) ,PURI		//
67	CMP/0000666/2020	RAJANIGANDHA MOHANTY	BIBEKANANDA BHUYAN	//
		VS	VS	A.D.J.-SPL.JUDGE (CBI),BHUBANESWAR(Khordha *)
		AKSHYA KUMAR MOHANTY	M/S ASHOK KU. MOHAPATRA, V.MOHAPATRA (CAVEAT)	129/2019
68	CMP/0000667/2020	NARAYAN SAHOO	GANESH PRASAD SAMAL	//
		VS	VS	()

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69	CMP/0000668/2020	KHIRAPRAVA SAHOO RABINDRA PASAYAT VS BAIDEHI PASAYAT	K.P.MOHANTY VS	// // 0 //
70	CMP/0000669/2020	PUSPA SHARMA VS KITEI NAYAK	BANSHIDHAR BAUG VS	// 0 //
71	CMP/0000670/2020	SUBODHA KUMAR MOHANTY VS JAGABANDHU SAHU	SAMIR KUMAR MISHRA VS	// 0 //
72	CMP/0000671/2020	SUDHANSHU SEKHAR MOHAPATRA VS CHANCHALAMANI SAHI	BINAYA KUMAR MOHANTY VS	// 0 //
73	CONTC/0005622/2020	MUKTIKANTA MOHAPATRA VS CHITTARANJAN PATRA	ADV VS	// 0 //
74	CONTC/0005623/2020	BIBEKANANDA SAHOO VS CHITTARANJAN PATRA	ADV. VS	// 0 //
75	CONTC/0005624/2020	PRASANNA KUMAR MOHANTY VS CHITTARANJAN PATRA	ADV VS	// 0 //
76	CONTC/0005625/2020	JITENDRA KUMAR MISHRA VS CHITTARANJAN PATRA	ADV. VS	// 0 //
77	CONTC/0005626/2020	GOURAHARI JENA VS ASHOK KUMAR ROUTRAY	RAMESH CHANDRA BEHERA VS	// 0 //
78	CONTC/0005627/2020	HARIPADA DAS ADHIKARI VS ASHOK KUMAR ROUTRAY	RAMESH CHANDRA BEHERA VS	// 0 //
79	CONTC/0005628/2020	NACHIKETA DASH VS LINGAM VENKAT PRABHAKAR	ADV. VS	// 0 //

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80	CONTC/0005629/2020	RAMESH CHANDRA BEHERA VS SANJEEB CHOPRA	PRAFULLA MOHAPATRA VS	// 0 //
81	CONTC/0005630/2020	RADHANATH PRADHAN VS ASHOK KUMAR ROUTRAY	RAMESH CHANDRA BEHERA VS	// 0 //
82	CONTC/0005631/2020	JAWAHARLAL SHEE VS ASHOK KUMAR ROUTRAY	RAMESH CHANDRA BEHERA VS	// 0 //
83	CONTC/0005632/2020	SANJAY KUMAR MAHAPATRA VS SATYABRATA SAHOO	ADV. VS	// 0 //
84	CONTC/0005633/2020	BASANTA KUMAR ROUTRAY VS SATYABRATA SAHOO	DAYANIDHI MISHRA VS	// 0 //
85	CONTC/0005634/2020	RANJIT NAYAK VS LOPAMUDRA MOHANTY	ASUTOSH SAHOO VS	// 0 //
86	CONTC/0005635/2020	PRADEEP CHANDRA MOHANTY VS PRADIPTA KUMAR MOHAPATRA	ADV. VS	// 0 //
87	CONTC/0005636/2020	BHAKTAHARI MOHANTY VS THE COLLECTOR,PURI	DAYANANDA MOHAPATRA VS	// 0 //
88	CONTC/0005637/2020	RABINDRA KUMAR PADHI VS PRUTHIRAJ MANDAL	R.N.BEHERA VS	// 0 //
89	CONTC/0005638/2020	PADMALAYA SAHOO VS SASWAT MISHRA	ADV. VS	// 0 //
90	CONTC/0005639/2020	JATADHARI BEHERA VS PRUTHIRAJ MANDAL	R.N.BEHERA VS	// 0 //
91	CONTC/0005640/2020	M/S.SIDHI BINAYAK INFRASTRUCTURE	ADV.	//

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		VS	VS	()
92	CONTC/0005641/2020	DR.KRISHAN KUMAR SANA MAHANAND	SASWATI MOHAPATRA	//
		VS	VS	()
93	CONTC/0005642/2020	COLLECTOR, NUAPADA MAA MANGALA WOMEN SELF HELP GROUP ADV.		//
		VS	VS	()
94	CONTC/0005643/2020	SUB-COLLECTOR-JAGATSINGHPUR GOBINDA CHANDRA BAL	GOPAL KRUSHNA MOHANTY	//
		VS	VS	()
95	CONTC/0005644/2020	COMMISSIONER.BHUBANESWAR CHITTARANJAN ACHARYA	SUBRAT SATPATHY	//
		VS	VS	()
96	CONTC/0005645/2020	ANU GARG SHANKAR DAS	SIBA PRASAD SETHY	//
		VS	VS	()
97	CONTR/0000067/2020	S.MOHANTY BIDYADHAR BHOI	ADV.	//0
		VS	VS	()
98	CRLA/0000612/2020	AJAY PRATAP SWAIN ASHOK KUMAR SAHU	RAMDAS ACHARY	//
		VS	VS	()
99	CRLA/0000613/2020	STATE OF ODISHA GUPTA PAIKA	V.NARASINGH	//
		VS	VS	()
100	CRLA/0000614/2020	STATE OF ODISHA SURENDRANATH ACHARYA	RAMANI KANTA PATTANAIAK	//
		VS	VS	()
101	CRLA/0000615/2020	STATE OF ODISHA SURENDRANATH ACHARYA	RAMANI KANTA PATTANAIAK	//
		VS	VS	()
102	CRLA/0000616/2020	STATE OF ODISHA TIKAM MALLIK	S.K.NAYAK-2	//
		VS	VS	()

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103	CRLA/0000617/2020	STATE OF ODISHA HARISH CHANDRA NANDA VS	ARUN KUMAR MISHRA VS	// KALIAPANI /30 /2013 PRESIDING OFFICER,DESIGNATED COURT(Cuttack)
104	CRLA/0000618/2020	STATE OF ODISHA PRAKASH KUMAR BARIK VS	DEVASHIS PANDA VS	CT/0000012/2016 KHURDA SADAR /129 /2020 ()
105	CRLMA/0000162/2020	STATE OF ODISHA SUKADEV NAYAK VS	ADV. VS	// SORO /189 /2019 ()
106	CRLMC/0001699/2020	STATE OF ODISHA ARDHENDU BIKAS @ ARDHENDU BIKASH MAHAPATRA @ JANTA CHHARYA VS	MANORAJA JANTA CHHARYA VS	// ODAGAON /17 /2013 ()
107	CRLMC/0001700/2020	STATE OF ODISHA PRIYABRATA NAYAK VS	AJIT KUMAR ROUT VS	// KANDARPUR /2 /2019 ()
108	CRLMC/0001701/2020	STATE OF ODISHA GOKULA CHANDRA NAG VS	AJIT KUMAR PANDA VS	// / /0 ()
109	CRLMC/0001702/2020	CHITTARANJAN MISHRA ATUL BANSAL VS	SATYA RANJAN MULIA VS	// / /0 ()
110	CRLMC/0001703/2020	STATE OF ODISHA SANJIB KUMAR NAYAK VS	AMULYA RATNA PANDA VS	// KHANTAPADA /279 /2014 ()
111	CRLMC/0001704/2020	STATE OF ODISHA BABUNI @ DEEPAK KUMAR SAHOO VS	MANASCHAND VS	// JAJPUR ROAD /155 /2016 ()
112	CRLMC/0001705/2020	STATE OF ODISHA DR. MANVEEN KAUR VS	BUDHADEV ROURTRAY VS	// PLANTSITE /144 /2018 ()
113	CRLMC/0001706/2020	STATE OF ODISHA KSHYITISH MUND VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// BHAWANIPATNA TOWN /27 /2020 () //

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114	CRLMP/0001566/2020	B.GOPINATH REDDY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
115	CRLMP/0001567/2020	SABITA PATI VS THE STATE OF ORISSA	ASHIS KUMAR MISHRA VS	/ /0 () //
116	CRLMP/0001568/2020	SUBASH CHANDRA PATI VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	/ /0 () //
117	CRLMP/0001569/2020	GITU PATTANAIK VS STATE OF ODISHA	DURGA CHARAN DEY VS	/ /0 () //
118	CRLMP/0001570/2020	BIREN NAYAK VS STATE OF ODISHA	SARBRESWAR SAHOO VS	DHANUPALI /466 /2020 () //
119	CRLMP/0001571/2020	JAYANTI NAYAK VS STATE OF ODISHA	R.R.DAS(A) VS	/ /0 () //
120	CRLMP/0001572/2020	SASHIKALA BEHERA VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	RAJKANIKA /120 /2020 () //
121	CRLMP/0001573/2020	BIJAYA KUMAR BEHERA VS STATE OF ODISHA	JAGANNATH KAMILA VS	/ /0 () //
122	CRLMP/0001574/2020	BIJAYALAXMI PANDA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	/ /0 () //
123	CRLMP/0001575/2020	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	S.MOHAPATRA VS	/ /0 () //
124	CRLMP/0001576/2020	SANATAN MUDULI @ PAPU VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS	/ /0 () //
125	CRLMP/0001577/2020	HARIHAR SETHI	R.N.BEHERA	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMP/0001578/2020	UMESH CHANDRA DAS	RAJIV KU. MAHANTA	/ /0
		VS	VS	()
		SUPERINTENDENT OF POLICE		//
127	CRLMP/0001579/2020	NRUSINGH PRASAD SUNDARAY	SANJAY KUMAR SAMANTARAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMP/0001580/2020	SAROJINI RANA	PRAFULLA CHANDRA DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMP/0001581/2020	MAMATA SAMANTARAY	SUJATA JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMP/0001582/2020	ALEENA ACHARYA	JAYDEEP PAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMP/0001583/2020	NIBEDITA SAHU	BIJAYA KUMAR RAGADA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMP/0001584/2020	PRAKASINI MAJHI	BIJAYA KUMAR RAGADA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMP/0001585/2020	GOURANGA DIKHITA	GIRIDHARI SINGH	/ /0
		VS	VS	()
		SUPEINTENDENT OF POLICE, BHADRAK		//
134	CRLREV/0000467/2020	PRASANTA PANDA	PRAMODA KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
135	CRLREV/0000468/2020	ABHIMANYU PRADHAN	SANJEEB BEHERA	K.NUAGAON /28 /2015
		VS	VS	()
		STATE OF ODISHA		//
136	MACA/0000773/2020	LAGAMANI RAY	BIRONCHI NARAYAN RATH	/ /
		VS	VS	()

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137	MACA/0000774/2020	SUNIL DEHURI THE DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE COMPANY LIMITED. VS	INDRAJIT KHONJA VS	// // 0
138	MACA/0000775/2020	BHARAT MOHARANA KRUSHNA CHANDRA PADHI VS	DEBARAJ MOHANTY VS	// // 0
139	RPFAM/0000129/2020	SUBALA PRADHAN BANKA SITHAM NAIDU VS	S.PATRO VS	// // 0
140	RSA/0000214/2020	BANKA LAKSHMI @ GAYATRI SUBASH CHANDRA NANDA VS	SATYABADI MANTRY VS	// // 0
141	TRP(C)/0000216/2020	SRIKANTA KUMAR ACHARYA @ NANDA BIJAYALAXMI JENA VS	JAYANANDA JENA VS	// // 0
142	TRP(C)/0000217/2020	YASHOBANTA NARAYAN DHALSAMANT BASANT KUMAR SAHOO VS	SUSHANTA KUMAR JOSHI VS	// // 0
143	WA/0000731/2020	UTTAM KUMAR SAHOO KUNI BEHERA VS	MANOJ KUMAR MOHANTY VS	// // 0
144	WA/0000732/2020	STATE OF ODISHA PREMALATA RAY VS	SAMEER KUMAR DAS VS	// // 0
145	WA/0000733/2020	STATE OF ODISHA PRAFULLA KUMAR BEHERA VS	K.P.MISHRA VS	// // 0
146	WA/0000734/2020	STATE OF ODISHA BANDANI PATNAIK VS	S.B.RATH VS	// // 0
147	WA/0000735/2020	STATE OF ODISHA PREMASILA BHUYAN VS	K.P.MISHRA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :07/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WA/0000736/2020	STATE OF ODISHA VS RATNAKAR BISWAL	SENIOR STANDING COUNSEL(S AND ME) VS	// 0 //
149	WA/0000737/2020	STATE OF ODISHA VS SHARAT CHANDRA RATH	SENIOR STANDING COUNSEL (S AND ME) VS	// 0 //
150	WA/0000738/2020	RUNALATA PRADHAN VS MINAKSHI MANJARI JENA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
151	WP(C)/0034195/2020	SHIBANI INSTUTITE OF TECHNICAL EDUCATION VS STATTE OF ODISHA.	CHINMAYA KUMAR NAYAK VS	// 0 //
152	WP(C)/0034196/2020	M/S. MATRIX RESOURCES VS GRID CORPORATION OF ODISHA LTD. (GRIDCO)	SUBHANKAR ROUT VS S.PRASANTA KU. TRIPATHY, S.PATTANAYAK	// 0 //
153	WP(C)/0034197/2020	M/S. FAMOUS SECURITY SERVICE VS GRID CORPORATION OF ODISHA LTD. (GRIDCO)	SATYA SINDHU KASHYAP VS	// 0 //
154	WP(C)/0034198/2020	M/S. PROCYNTECH CONSULTING PVT. LTD. VS GRID CORPORATION OF ODISHA LTD (GRIDCO)	SUBHANKAR ROUT VS	// 0 //
155	WP(C)/0034199/2020	M/S. BASANTI ELECTRICALS VS GRID CORPORATION OF ODISHA LTD. (GRIDCO)	SATYA SINDHU KASHYAP VS	// 0 //
156	WP(C)/0034200/2020	PITAMBAR NATH VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
157	WP(C)/0034201/2020	MAHESWAR SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
158	WP(C)/0034202/2020	NRUSHINGHA CHARAN MALLICK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
159	WP(C)/0034203/2020	KAMALAKANTA GIRI	SOUBHAGYA KUMAR DASH	//

ORISSA HIGH COURT**FILING REPORT AS ON :07/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
160	WP(C)/0034204/2020	STATE OF ODISHA PURANDAR SENAPATY	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
161	WP(C)/0034205/2020	STATE OF ODISHA ARCHANA MISHRA	DINESH KUMAR PANDA	//
		VS	VS	0
162	WP(C)/0034206/2020	STATE OF ODISHA BASUDEV PRADHAN	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
163	WP(C)/0034207/2020	STATE OF ODISHA GOPAL CHARAN PARIDA	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
164	WP(C)/0034208/2020	STATE OF ODISHA NISAKAR GIRI	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
165	WP(C)/0034209/2020	STATE OF ODISHA RATIKANTA ROUT	DINESH KUMAR MOHANTY	//
		VS	VS	0
166	WP(C)/0034210/2020	DIRECTOR, ELEMENTARY EDUCATION, ODISHA GANGADHAR MAHANTA	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
167	WP(C)/0034211/2020	STATE OF ODISHA BIRANCHI NARAYAN PRADHAN	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
168	WP(C)/0034212/2020	STATE OF ODISHA MANDAKINI SAHOO	SUBAS CHANDRA DAS	//
		VS	VS	0
169	WP(C)/0034213/2020	STATE OF ORISSA DAMBRUDHAR MAHANTA	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
170	WP(C)/0034214/2020	STATE OF ODISHA GOLAK BIHARI JENA	SOUBHAGYA KUMAR DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0034215/2020	STATE OF ODISHA UGRASEN CHOUDHURY VS	SUBAS CHANDRA DAS VS	// // 0
172	WP(C)/0034216/2020	STATE OF ODISHA KRUSHNA CHANDRA BAIDYA VS	SOUBHAGYA KUMAR DASH VS	// // 0
173	WP(C)/0034217/2020	STATE OF ODISHA MADHUSUDAN BEJ VS	SOUBHAGYA KUMAR DASH VS	// // 0
174	WP(C)/0034218/2020	STATE OF ODISHA SHISHIR KUMAR JENA VS	SOUBHAGYA KUMAR DASH VS	// // 0
175	WP(C)/0034219/2020	STATE OF ODISHA UPENDRANATH JENA VS	SOUBHAGYA KUMAR DASH VS	// // 0
176	WP(C)/0034220/2020	STATE OF ODISHA PRASANNA KU. PANIGRAHI VS	SOUBHAGYA KUMAR DASH VS	// // 0
177	WP(C)/0034221/2020	STATE OF ODISHA GANGADHAR MAHANTA VS	SOUBHAGYA KUMAR DASH VS	// // 0
178	WP(C)/0034222/2020	STATE OF ODISHA NAROTTAM BRAHMA VS	SOUBHAGYA KUMAR DASH VS	// // 0
179	WP(C)/0034223/2020	STATE OF ODISHA NIMAIN CHARAN MOHARANA VS	SOUBHAGYA KUMAR DASH VS	// // 0
180	WP(C)/0034224/2020	STATE OF ODISHA SATYA KUMAR NANDA VS	SAMEER KUMAR MISHRA VS	// // 0
181	WP(C)/0034225/2020	STATE OF ODISHA SANKHALI CHARANA SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :07/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0034226/2020	SRIKANTA MOHAPATRA VS STATE OF ODISHA	S.D.DAS VS	// 0 //
183	WP(C)/0034227/2020	MANORANJAN ACHARYA VS PRINCIPAL SECRETARY TO GOVT.OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
184	WP(C)/0034228/2020	MANORANJAN RAY VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
185	WP(C)/0034229/2020	DAITARI NAYAK VS UNION OF INDIA	TRILOCHAN NANDA VS	// 0 //
186	WP(C)/0034230/2020	PURNACHANDRA JENA VS STATE OF ODISHA	SANJAY KUMAR DAS..2 VS	// 0 //
187	WP(C)/0034231/2020	MAGUNI ROUT @ MAGUNI CHARAN ROUT VS STATE OF ODISHA	RAMAKANTA PANDA VS	// 0 //
188	WP(C)/0034232/2020	GOPAL AGRAWAL VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
189	WP(C)/0034233/2020	BALA CHANDRA CHHATRIYA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
190	WP(C)/0034234/2020	SASMITA MOHARANA VS PRINCIPAL SECRETARY TO GOVT.OF ODISHA	LALATENDU SAMAL VS	// 0 //
191	WP(C)/0034235/2020	PADMANAV DAS VS STATE OF ODISHA	PRATYUSH RANJAN PATTNAIK VS	// 0 //
192	WP(C)/0034236/2020	SULAPANI DASH VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
193	WP(C)/0034237/2020	AKSHAYA KUMAR MOHANTY	U.C.MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0034238/2020	SANJEEB KUMMAR DAS	L.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0034239/2020	LALINDRA BEHERA	P.R.CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0034240/2020	BINAPANI PADHY	U.C.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0034241/2020	JAYANTA KISHORE PATRI	L.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0034242/2020	NILAKANTHA SINGH	BIREN SANKAR TRIPATHY	//
		VS	VS	0
		UNION OF INDIA		//
199	WP(C)/0034243/2020	PRAJNA PARAMITA PANDA	U.C.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0034244/2020	RAMESH CHANDRA BEHERA	BIREN SANKAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0034245/2020	ABHAY KUMAR SAMANTRAY	LALIT MOHAN NANDA	//
		VS	VS	0
		GOVT. OF ODISHA, MSME DEPTT., BBSR		//
202	WP(C)/0034246/2020	SANJUKTA CHOUDHURY	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0034247/2020	ANITA BEHERA	U.C.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0034248/2020	PRANATI BAG	PRASANNA KUMAR MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0034249/2020	STATE OF ODISHA ASHIRVAD ROY VS	NIRMAL CHANDRA MOHANTY VS	// // 0
206	WP(C)/0034250/2020	BHARAT PETROLEUM CORPORATION LTD. DR.KAMALINI PANIGRAHI VS	ASHIS KUMAR MISHRA VS	// // 0
207	WP(C)/0034251/2020	THE STATE OF ODISHA RITARANI MALLICK VS	R.ACHARY VS	// // 0
208	WP(C)/0034252/2020	STATE OF ODISHA RAGHUNATH PANDA VS	GOPINATH PANDA VS	// // 0
209	WP(C)/0034253/2020	COMMISSIONER CUM SECY. TO GOVT. MANASI ROUT VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
210	WP(C)/0034254/2020	STATE OF ODISHA RABINDRANATH JENA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
211	WP(C)/0034255/2020	STATE OF ODISHA LINGARAJ PRADHAN VS	SANJAY KUMAR DAS 2 VS	// // 0
212	WP(C)/0034256/2020	STATE OF ODISHA BANAMALI PRADHAN VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
213	WP(C)/0034257/2020	STATE OF ODISHA AJIT KUMAR MOHANTY VS	SIDHARTHA PR.DAS VS	// // 0
214	WP(C)/0034258/2020	STATE OF ODISHA PADMALOCHAN BEHERA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
215	WP(C)/0034259/2020	BANK OF INDIA NARAYAN BEHERA VS	SANJAY KUMAR DAS 2 VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0034260/2020	DEBARAJ DALEI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
217	WP(C)/0034261/2020	MAHESWAR SENAPATI VS STATE OF ODISHA	SANJAY KUMAR DAS 2 VS	// 0 //
218	WP(C)/0034262/2020	MADHAB CHANDRA SARANGI VS STATE OF ODISHA	SAUMENDRA KU.MOHAPATRA VS	// 0 //
219	WP(C)/0034263/2020	PRADYUMNA KUMAR DASH VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
220	WP(C)/0034264/2020	SHRIDHAR JENA VS STATE OF ODISHA	SANJAY KUMAR DAS 2 VS	// 0 //
221	WP(C)/0034265/2020	HEMANTA KUMAR SETHI VS REGISTRAR STATE ADMINISTRATIVE TRIBUNAL CUTTACK	MANOJ KUMAR MISHRA VS	// 0 //
222	WP(C)/0034266/2020	PRAVASINI BEHERA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
223	WP(C)/0034267/2020	SOBHAN KUMAR SAHU VS PRITIANSHU PRIYADARSHINI BISWAL	PRAJNA SARITA MOHANTY VS	// 0 //
224	WP(C)/0034268/2020	AJAY KU.SWAIN VS STATE OF ODISHA	SATYA NARAYAN MOHAPATRA(B) VS	// 0 //
225	WP(C)/0034269/2020	GHASIRAM NAG VS MAHANADI COAL FIELDS LTD. SAMBALPUR	DEBABRATA RATH VS	// 0 //
226	WP(C)/0034270/2020	SANKAR PARIDA VS STATE OF ODISHA	ANUPAM DASH VS	// 0 //
227	WP(C)/0034271/2020	TARAPAD RANA	ANUPAM DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0034272/2020	RANJAN BISWAL	DEBABRATA RATH	//
		VS	VS	0
		MAHANADI COAL FIELDS LTD. SAMBALPUR		//
229	WP(C)/0034273/2020	MANOJ KUMAR MOHAPATRA	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0034274/2020	NANIBALA MOHAPATRA @ MOHAPATRA	ANUPAM DASH	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0034275/2020	ASHISH KUMAR SENAPATI	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		MAHANADI COAL FIELDS LTD. SAMBALPUR		//
232	WP(C)/0034276/2020	MANJUSHREE KABI	ANUPAM DASH	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0034277/2020	PARSURAM ORAM	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0034278/2020	KARMU SINGH	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0034279/2020	MOTI DEI	RABINARAYAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0034280/2020	CHANDRA SEKHAR SAHU	D.P.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0034281/2020	PRASANT KUMAR ROUT	SAMARENDRA PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0034282/2020	SATYA PRAKASH TRIPATHY	SAMARENDRA PATTNAIK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0034283/2020	STATE OF ODISHA ANUP KUMAR MOHANTY VS	DHANURJAYA NAYAK VS	// // 0
240	WP(C)/0034284/2020	STATE OF ODISHA RANJIT KUMAR BARIK VS	SURESH KUMAR JENA VS	// // 0
241	WP(C)/0034285/2020	THE LAND ACQUISITION OFFICER SUNDARGARH PRIYAMBADA SAHOO VS	ARIJEET MISHRA VS	// // 0
242	WP(C)/0034286/2020	STATE OF ODISHA SANATAN DHAL VS	G.P.JENA VS	// // 0
243	WP(C)/0034287/2020	REGIONAL PROVIDENT FUND COMMISSIONER BHAVISYANIDHI BHAWAN PARBATI SANDIBIGRAHA VS	PRINOY MOHANTY VS	// // 0
244	WP(C)/0034288/2020	STATE OF ODISHA PURNA CHANDRA MISHRA VS	ANTARYAMI SWAIN VS	// // 0
245	WP(C)/0034289/2020	THE STATE OF ORISSA TRILOCHAN ACHARYA VS	ASUTOSH SAHOO VS	// // 0
246	WP(C)/0034290/2020	THE ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY PRADEEP KUMAR JENA VS	PRABHAT KUMAR DASH VS	// // 0
247	WP(C)/0034291/2020	DEBASIS SINHA KUMUD BIHARI BEDBAK VS	K.K.SWAIN VS	// // 0
248	WP(C)/0034292/2020	STATE OF ODISHA SAROJ KUMAR NAYAK VS	K.C.MAJHI VS	// // 0
249	WP(C)/0034293/2020	UNION OF INDIA KSHIRABDHEE NAIK VS	P.N.MOHANTY VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0034294/2020	AJAYA KUMAR SAHOO VS UNION OF INDIA	K.C.MAJHI VS	// 0 //
251	WP(C)/0034295/2020	MAMATA SAHU VS STATE OF ODISHA	P.N.MOHANTY VS	// 0 //
252	WP(C)/0034296/2020	RAMA NARAYAN MOHANTY VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
253	WP(C)/0034297/2020	PREMANANDA SENAPATI VS UNION OF INDIA	K.C.MAJHI VS	// 0 //
254	WP(C)/0034298/2020	HEMANTA KUMAR BEHERA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
255	WP(C)/0034299/2020	RASMI RANJAN PANDA VS UNION OF INDIA	K.C.MAJHI VS	// 0 //
256	WP(C)/0034300/2020	AKSHYA KUMAR RAY VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
257	WP(C)/0034301/2020	SOUSTAB KUMAR MOHAPATRA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
258	WP(C)/0034302/2020	PRADIPTA KUMAR PATEL VS UNION OF INDIA	K.C.MAJHI VS	// 0 //
259	WP(C)/0034303/2020	JUDHISTHIRA SAHOO VS STATE OF ODISHA	P.N.MOHANTY VS	// 0 //
260	WP(C)/0034304/2020	AJAY KUMAR PATRA VS UNION OF INDIA	K.C.MAJHI VS	// 0 //
261	WP(C)/0034305/2020	JAYA KRUSHNA DUTTA	P.N.MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0034306/2020	DYUTI KRISHNA KUMBHAR	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0034307/2020	BIBHUTI BHUSAN SWAIN	HARA PRASAD RATH	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0034308/2020	M/S.LAL TRADERS AND AGENCIES (P)LTD	SANTANU KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0034309/2020	RAJESH KUMAR MOHARANA	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0034310/2020	BISWAJIT BARIK	ER.NAGENDRA KUMAR MOHANTY	//
		VS	VS	0
		DEPUTY GENERAL MANAGER (SME) CREDIT PERFORMANCE MONITORING DEPT.		//
267	WP(C)/0034311/2020	SUBIR KUMAR PANI	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0034312/2020	GAYATRI SAHOO	KHIROD K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0034313/2020	UMAKANTA DEHURY	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0034314/2020	BUDHUBARI PRADHAN	PABITRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0034315/2020	ASHOK SAHU	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0034316/2020	FAKIR KHADIA	R.N.MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0034317/2020	COLLECTOR CUM DISTRICT MGISTRATE, SUNDERGARH SUJATA SAR VS STATE OF ODISHA	UMESH CHANDRA MAHAPATRA VS	// // 0 //
274	WP(C)/0034318/2020	SURYA NARAYAN TRIPATHY VS STATE OF ODISHA	PRAMODA KUMAR DASH VS	// 0 //
275	WP(C)/0034319/2020	RAJKUMAR KHADIA VS COLLECTOR CUM MAGISTRATE, SUNDARGARH	R.N.MOHANTY VS	// 0 //
276	WP(C)/0034320/2020	DILLIP KUMAR PATNAIK VS STATE OF ODISHA	PRAMODA KUMAR DASH VS	// 0 //
277	WP(C)/0034321/2020	SRIMATI BEHERA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
278	WP(C)/0034322/2020	BHARATIYA BIKASH PARISAD VS CHIEF SECRETARY TO GOVT.OF ODISHA	G.P.JENA VS	// 0 //
279	WP(C)/0034323/2020	BHAKTA RANJAN MOHANTY VS REGIONAL MANAGER STATE OF INDIA	SATYANARAYAN MISHRA VS	// 0 //
280	WP(C)/0034324/2020	BISMAYA KUMAR MOHAPATRA VS STATE OF ODISHA	BASUDEV MISHRA VS	// 0 //
281	WP(C)/0034325/2020	SUNIL KUMAR RATH VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
282	WP(C)/0034326/2020	RAKESH KUMAR SAHOO VS STATE OF ODISHA	BASUDEV MISHRA VS	// 0 //
283	WP(C)/0034327/2020	JASOBANTA SAHU VS STATE OF ODISHA	J.K.MISHRA 2 VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0034328/2020	MANORAMA MAHARANA VS DEPUTY REGISTRAR ORISSA ADMINISTRATIVE TRIBUNAL CUTTACK	S.K.SAMAL VS	// 0 //
285	WP(C)/0034329/2020	SAROJ KUMAR JENA VS STATE OF ODISHA	JASHOBANTA DASH VS	// 0 //
286	WP(C)/0034330/2020	JYOTI RANJAN SATAPATHY VS DEPUTY REGISTRAR ORISSA ADMINISTRATIVE TRIBUNAL CUTTACK	S.P.NATH VS	// 0 //
287	WP(C)/0034331/2020	NIRMALA NAYAK VS STATE OF ODISHA	P.K.KHUNTIA VS	// 0 //
288	WP(C)/0034332/2020	SANGRAM KESHARI GUIN VS DEPUTY REGISTRAR ORISSA ADMINISTRATIVE TRIBUNAL CUTTACK	S.K.SAMAL VS	// 0 //
289	WP(C)/0034333/2020	JUDHISTIR GARNAYAK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
290	WP(C)/0034334/2020	PADMANABHA @ PADMANAV DIGAL VS UNION OF INDIA	SURYAKANTA DWIBEDI VS	// 0 //
291	WP(C)/0034335/2020	TULESWAR PRADHAN VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
292	WP(C)/0034336/2020	S.S.ANANTH VS REGIONAL TRANSPORT OFFICER GANJAM	OM SWARUP VS	// 0 //
293	WP(C)/0034337/2020	MAHESWAR DAS VS STATE OF ODISHA	RAJU KUMAR SATAPATHY VS	// 0 //
294	WP(C)/0034338/2020	BUDHUBARI PRADHAN VS STATE OF ODISHA	PABITRA NAYAK VS	// 0 //
295	WP(C)/0034339/2020	BASANTA MANJARI DALABEHERA	RAJU KUMAR SATAPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0034340/2020	NARENDRA SAHOO	SUNIL KUMAR PANDA	//
		VS	VS	0
		THE COLLECTOR, JAJPUR		//
297	WP(C)/0034341/2020	MITA RANI NATH	SUNIL KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0034342/2020	SANTANU KUMAR PRADHAN	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0034343/2020	SAROJ KUMAR SAHU	PRAMOD KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0034344/2020	RANJIT KUMAR NAYAK	SIDHESWAR MALLIK	//
		VS	VS	0
		FOOD CORPORATION OF INDIA		//
301	WP(C)/0034345/2020	PRABHAT MOHANTY	BISWA PRAKASH DHAL	//
		VS	VS	0
		UNION OF INDIA		//
302	WP(C)/0034346/2020	HARIHAR JENA	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0034347/2020	NIRMALA LALA	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0034348/2020	STATE OF ODISHA	ADDL. STANDING COUNSEL	//
		VS	VS	0
		NIRANJAN BEHERA		//
305	WP(C)/0034349/2020	RAJENDRA KUMAR NAIK	A.PATTANAIK	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0034350/2020	HARIHAR SAHU	SURYA NARAYAN PATNAIK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0034351/2020	GOVERNMENT OF ODISHA BASANTA KUMAR MOHANTY VS	SURYA NARAYAN PATNAIK VS	// // 0
308	WP(C)/0034352/2020	GOVERNMENT OF ODISHA GEETANJALI MISHRA VS	SAMIR KUMAR MISHRA VS	// // 0
309	WP(C)/0034353/2020	STATE OF ODISHA SIBRAM PARIDA VS	SUKANTA KUMAR MISHRA VS	// // 0
310	WP(C)/0034354/2020	GOVT. OF INDIA, HUMAN AND RESOURCE DEPTT. INDRA PANDA VS	SAMIR KUMAR MISHRA VS	// // 0
311	WP(C)/0034355/2020	STATE OF ODISHA KESHABA CHANDRA DALAI VS	MANAS PATI VS	// // 0
312	WP(C)/0034356/2020	STATE OF ODISHA BINOD BIHARI PATRO VS	ALOK KUMAR PANDA VS	// // 0
313	WP(C)/0034357/2020	STATE OF ODISHA JAYASHREE MOHANTY VS	S.MANTRY VS	// // 0
314	WP(C)/0034358/2020	STATE OF ODISHA BAIKUNTHA MAHANTA VS	SATYABRATA MOHANTY VS	// // 0
315	WP(C)/0034359/2020	GOVT. OF INDIA MANORANJAN MALLICK VS	DILLIP KUMAR MOHANTY VS	// // 0
316	WP(C)/0034360/2020	STATE OF ODISHA CHUDAMANI DALEI VS	MANAS PATI VS	// // 0
317	WP(C)/0034361/2020	STATE OF ODISHA ALEENA ACHARYA VS STATE OF ODISHA	JAYDEEP PAL VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0034362/2020	NAMITA KUMARI SAHU VS COMMISSIONER-CUM-SECRETARY, S.S.E.P.D	MANAS PATI VS	// 0 //
319	WP(C)/0034363/2020	SANATAN GOUDA VS STATE OF ODISHA	BISWARANJAN MOHAPATRA VS	// 0 //
320	WP(C)/0034364/2020	DANDAPANI PANDA VS STATE OF ODISHA	BISWARANJAN MOHAPATRA VS	// 0 //
321	WP(C)/0034365/2020	SUNIL KUMAR PADHY VS STATE OF ODISHA	BISWARANJAN MOHAPATRA VS	// 0 //
322	WP(C)/0034366/2020	SANJAYA KUMAR PANDA VS STATE OF ODISHA	BISWARANJAN MOHAPATRA VS	// 0 //
323	WP(C)/0034367/2020	SUNIL KUMAR PANDA VS STATE OF ODISHA	BISWARANJAN MOHAPATRA VS	// 0 //
324	WP(C)/0034368/2020	PURNA CHANDRA DASH VS STATE OF ODISHA	MANAS PATI VS	// 0 //
325	WP(C)/0034369/2020	RAJKISHORE DIGAL VS STATE OF ODISHA	MANAS PATI VS	// 0 //
326	WP(C)/0034370/2020	DILLIP KUMBHAR VS STATE OF ODISHA	MANAS PATI VS	// 0 //
327	WP(C)/0034371/2020	DHANESWAR BAGHSINGH VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
328	WP(C)/0034372/2020	BRAJA KISHOR ROUT VS STATE OF ODISHA	A.PATTANAİK VS	// 0 //
329	WP(C)/0034373/2020	GANGADHAR MOHANTY	SUSHANTA KUMAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0034374/2020	SURENDRA PRASAD BARIK	SUHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0034375/2020	PANCHANAN NAYAK	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0034376/2020	SAHASPUR GRAM PANCHAYAT	DEBARAJ MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0034377/2020	SUBASH CHANDRA MAHAPATRA	P.K.BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0034378/2020	SUCHITRANJALI RAY	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0034379/2020	DEVI PRASAD SINGH	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0034380/2020	SURATH CHANDRA MALLICK	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0034381/2020	AJIT PROKASH SUKDULARI	SWAPNA KUMAR OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0034382/2020	ISWARA CHANDRA MISHRA	SWAPNA KUMAR OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0034383/2020	SANJEEB KUMAR CHINARA	RANJAN KUMAR ROUT	//
		VS	VS	0
		UNION OF INDIA		//
340	WP(C)/0034384/2020	JATINDRA KUMAR BISWAL	B.M.BHUYAN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0034385/2020	STATE OF ODISHA CHANDRA SEKHAR SAMAL VS UNION OF INDIA	PRASHANTA KUMAR NAYAK VS	// // 0 //
342	WP(C)/0034386/2020	SHANTI LATA SAMAL VS UNION OF INDIA	SUSHANTA KUMAR NAYAK VS	// 0 //
343	WP(C)/0034387/2020	BINITA KAR VS STATE OF ODISHA	SANDEEP RATH VS	// 0 //
344	WP(C)/0034388/2020	PANDABA SAHOO VS STATE OF ODISHA	B.M.BHUYAN VS	// 0 //
345	WP(C)/0034389/2020	RAJENDRA KUMAR MOHAPATRA VS SRI JAGANNATH SANSKRIT VISHVAVIDYALAYA	DR.J.K.KENKA VS	// 0 //
346	WP(C)/0034390/2020	TUSHAR KANTI JENA VS REGIONAL PROVIDENT FUND COMMISSIONER BHAVISHYANIDHI BHAWAN	RAMANATH ACHARYA VS	// 0 //
347	WP(C)/0034391/2020	M/S.ANAND FABRICATORS AND ENGINEERS VS GOVERNMENT OF ODISHA	DAMODAR PATI VS	// 0 //
348	WP(C)/0034392/2020	BASANTA KUMAR SAHOO VS STATE OF ODISHA	B.M.BHUYAN VS	// 0 //
349	WP(C)/0034393/2020	DINA SAHU VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
350	WP(C)/0034394/2020	JASHODA CHINDA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
351	WP(C)/0034395/2020	JYOTSNA DAS VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0034396/2020	SUBHENDU KUMAR PATEL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
353	WP(C)/0034397/2020	SOUMYARANJAN NAIK VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
354	WP(C)/0034398/2020	M/S. VENKATA PANDURANGA CONSTRUCTION VS PRINCIPAL SECY. TO THE GOVT. OF ODISHA, DEPTT. OF RURAL DEVELOPMENT	A.PATTNAIK VS	// 0 //
355	WP(C)/0034399/2020	ARABINDA SAHOO VS STATE OF ODISHA	A.PATTNAIK VS	// 0 //
356	WP(C)/0034400/2020	KRISHNA CHANDRA PATRA VS STATE OF ODISHA	A.PATTNAIK VS	// 0 //
357	WP(C)/0034401/2020	DHIRAJ KUMAR SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
358	WP(C)/0034402/2020	LALMOHAN BARKHANDIA VS STATE OF ODISHA	A.PATTANAIAK VS	// 0 //
359	WP(C)/0034403/2020	KRISHNA CHANDRA PATRA VS STATE OF ODISHA	A.PATTNAIK VS	// 0 //
360	WP(C)/0034404/2020	BIJAYA KUMAR JENA VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
361	WP(C)/0034405/2020	M/S. VENKATA PANDURANGA CONSTRUCTION VS PRINCIPAL SECY. TO THE GOVT. OF ODISHA	A.PATTNAIK VS	// 0 //
362	WP(C)/0034406/2020	RASMI RANJAN DEBATA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
363	WP(C)/0034407/2020	BANABIHARI MOHANTY	TUSHAR KANTA NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0034408/2020	KRISHNA CHANDRA PATRA	A.PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0034409/2020	RAMAMANI SATPATHY	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0034410/2020	PARSURAM NAYAK	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0034411/2020	M/S. VENKATA PANDURANGA CONSTRUCTION	PRATAPNAIK	//
		VS	VS	0
		PRINCIPAL SECY. TO THE GOVT. OF ODISHA		//
368	WP(C)/0034412/2020	SALEKRAM MEHER	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0034413/2020	SUKANTI SAHOO	KHIROD K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0034414/2020	M/S. VENKATA PANDURANGA CONSTRUCTION	PRATAPNAIK	//
		VS	VS	0
		PRINCIPAL SECY. TO THE GOVT. OF ODISHA		//
371	WP(C)/0034415/2020	M/S. VENKATA PANDURANGA CONSTRUCTION	PRATAPNAIK	//
		VS	VS	0
		PRINCIPAL SECY. TO THE GOVT. OF ODISHA		//
372	WP(C)/0034416/2020	AJAY SAHOO	KHIROD K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0034417/2020	M/S. VENKATA PANDURANGA CONSTRUCTION	PRATAPNAIK	//
		VS	VS	0
		PRINCIPAL SECY. TO THE GOVT. OF ODISHA		//
374	WP(C)/0034418/2020	AJAU MOHAPATRA	KHIROD K.ROUT	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0034419/2020	STATE OF ODISHA JAGANATH BEHERA VS	SANJAY KUMAR PRADHAN VS	// // 0
376	WP(C)/0034420/2020	STATE OF ODISHA KUNI MISHRA VS	KHIROD K.ROUT VS	// // 0
377	WP(C)/0034421/2020	STATE OF ODISHA PURNACHANDRA SAHOO VS	SANJIB MOHANTY VS	// // 0
378	WP(C)/0034422/2020	STATE OF ODISHA RAJESWAR NAYAK VS	KRISHNA CHANDRA SAHU VS	// // 0
379	WP(C)/0034423/2020	STATE OF ODISHA KALU CHARAN DALEI VS	KHIROD K.ROUT VS	// // 0
380	WP(C)/0034424/2020	STATE OF ODISHA SIPU BARAL VS	SIBA SANKAR PANDA VS	// // 0
381	WP(C)/0034425/2020	STATE OF ODISHA BENUDHAR SAHU VS	SANJIB MOHANTY VS	// // 0
382	WP(C)/0034426/2020	STATE OF ODISHA DEBANSHU RANJAN MISHRA VS	KRISHNA CHANDRA SAHU VS	// // 0
383	WP(C)/0034427/2020	STATE OF ODISHA PRAKASH CHANDRA SAHOO VS	D.B.DAS VS	// // 0
384	WP(C)/0034428/2020	STATE TRANSPORT AUTHORITY, ODISHA GHANTARA SAHOO VS	SANJIB MOHANTY VS	// // 0
385	WP(C)/0034429/2020	STATE OF ODISHA GOPAL BEHERA VS STATE OF ODISHA	SANJIB MOHANTY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0034430/2020	SATYABRAT MOHAPATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
387	WP(C)/0034431/2020	LAXMAN NAIK VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
388	WP(C)/0034432/2020	BIDA SAHU VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
389	WP(C)/0034433/2020	DILESWAR SAHOO VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
390	WP(C)/0034434/2020	BIRENDRA KUMAR KANHAR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
391	WP(C)/0034435/2020	SAMBHU GADANAYAK VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
392	WP(C)/0034436/2020	BISWARANJAN VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
393	WP(C)/0034437/2020	M/S.S.P.S.INDUSTRIES VS STATE OF ODISHA	JAGANATH PATNAIK VS	// 0 //
394	WP(C)/0034438/2020	SRINIBAS SAHOO VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
395	WP(C)/0034439/2020	BIKRAM SAHU VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
396	WP(C)/0034440/2020	SAROJ KUMAR RATH VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
397	WP(C)/0034441/2020	GHANASHYAM SAHU	SANJIB MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0034442/2020	MD.HAMID @ MD.HAMID HOUSSEN	RAMESH AGARWAL	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0034443/2020	GANESH MAHARANA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0034444/2020	ARAKHITA SAHU	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0034445/2020	NANDA KISHORE NAYAK	UDIT NARAYAN JENA	//
		VS	VS	0
		ODISHA LIFT IRRIGATION CORPORATION LTD.		//
402	WP(C)/0034446/2020	SAROJ KUMAR SAHOO	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0034447/2020	LAXMIDHAR SAHOO	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0034448/2020	MURALI SETHI	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0034449/2020	M/S.L.N. INFRASTRUCTURE AND CONSTRUCTION PVT.LTD.	ANBODH K. NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0034450/2020	PRAVATA KUMAR DAS	ASHOK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0034451/2020	GANGADHAR RAUL	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0034452/2020	UMAKANTA JENA	PURUSOTTAM CHULI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	WP(C)/0034453/2020	STATE OF ODISHA NILAMANI SAHU VS	SANJIB MOHANTY VS	// // 0
410	WP(C)/0034454/2020	STATE OF ODISHA DASARATHI BISHOYI VS	KAUSHIK SWAIN VS	// // 0
411	WP(C)/0034455/2020	STATE OF ODISHA PRAHALADA DANDAPATA VS	SANJIB MOHANTY VS	// // 0
412	WP(C)/0034456/2020	STATE OF ODISHA BIBHISAN MEHER VS	KAUSHIK SWAIN VS	// // 0
413	WP(C)/0034457/2020	STATE OF ODISHA SUKANTA SAHOO VS	SANJIB MOHANTY VS	// // 0
414	WP(C)/0034458/2020	STATE OF ODISHA R.GEETANJALI ACHARY VS	KAUSHIK SWAIN VS	// // 0
415	WP(C)/0034459/2020	STATE OF ODISHA RASMITA KUMARI SWAIN VS	NEELAKANTHA PANDA VS	// // 0
416	WP(C)/0034460/2020	STATE OF ODISHA SMRUTI PRATIVA BHOL VS	KAUSHIK SWAIN VS	// // 0
417	WP(C)/0034461/2020	STATE OF ODISHA SUDARSAN BEHERA VS	PURUSOTTAM CHULI VS	// // 0
418	WP(C)/0034462/2020	STATE OF ODISHA LALITA BEHERA VS	KAUSHIK SWAIN VS	// // 0
419	WP(C)/0034463/2020	STATE OF ODISHA MINATI PRAVA JENA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	WP(C)/0034464/2020	BIKASH KUMAR DHAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// 0 //
421	WP(C)/0034465/2020	NILADRI BIHARI PRADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
422	WP(C)/0034466/2020	SANTOSH KUMAR SAHU VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
423	WP(C)/0034467/2020	SANTOSINI RATH VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
424	WP(C)/0034468/2020	RAJDHANI COLLEGE OF ENGINEERING AND TECHNOLOGY VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
425	WP(C)/0034469/2020	BISWAJIT KUMAR SWAIN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
426	WP(C)/0034470/2020	NARENDRA PRADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
427	WP(C)/0034471/2020	SATYA NARAYAN SAHU VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
428	WP(C)/0034472/2020	GANDHI GLOBAL BUSINESS STUDIES, VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
429	WP(C)/0034473/2020	SANJEEEB KUMAR REDDY VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
430	WP(C)/0034474/2020	BASANTA KUMAR NAYAK VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
431	WP(C)/0034475/2020	BALAKRUSHNA MOHANTY	SUKANTA KUMAR DALAI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		UNION OF INDIA		//
432	WP(C)/0034476/2020	SANJUKTA KUMARI BISOYI	KAUSHIK SWAIN	//
		VS	VS	()
		STATE OF ODISHA		//
433	WP(C)/0034477/2020	SATYA RANJAN KHILARI	KAUSHIK SWAIN	//
		VS	VS	()
		STATE OF ODISHA		//
434	WP(C)/0034478/2020	PANCHANAN PUJARI	SUKANTA KUMAR DALAI	//
		VS	VS	()
		STATE OF ODISHA		//
435	WP(C)/0034479/2020	MAMATA MISHRA	SUKANTA KUMAR DALAI	//
		VS	VS	()
		STATE OF ODISHA		//
436	WP(C)/0034480/2020	M/S. BEHERA UDYOG	S.K.NAYAK (2)	//
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0015377/2020	BIBHUTI BISWAL	SATYABRATA MOHANTY-1	PARADEEP LOCK /216 /2020
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0015378/2020	SHANTILATA RANA	SOUBHAGYA KUMAR DASH	JAJPUR ROAD /425 /2020
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0015379/2020	ANNAPURNA ROURAY	ANUGRAHA NARAYAN SAMANTARAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0015380/2020	SRUTI REKHA PARIDA @ SMRUTIREKHA PARIDA	S.P. DASH	BHUBANESWAR VIGILANCE /36 /2020
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
441	ABLAPL/0015381/2020	NIDHIRAM JENA	SATYAJIT MOHAPATRA-2	AGARAPADA /150 /2020
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0015382/2020	MAMATA PARIDA	ADITI HOTA	BANARAPAL /317 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	ABLAPL/0015383/2020	STATE OF ODISHA SASHIBHUSAN DHANI VS	MAHES DAS VS	// NAIKANI-DIHI /165 /2020 ()
444	ABLAPL/0015384/2020	STATE OF ODISHA RABINDRA KUMAR ROUT VS	B.N.MOHAPATRA VS	// JAJPUR ROAD /481 /2020 ()
445	ABLAPL/0015385/2020	STATE OF ODISHA JITENDRA KUMAR ROUT VS	HEMANTA KUMAR TRIPATHY VS	// GONDIA /290 /2020 ()
446	ABLAPL/0015386/2020	STATE OF ODISHA SRIDHAR PRUSTI VS	PRASANTA KUMAR PANDA VS	// BINJHARPUR /335 /2020 ()
447	ABLAPL/0015387/2020	STATE OF ODISHA SITA BEHERA @ SASMITA BEHERA VS	MOHENDRA KUMAR MOHAPATRO VS	// BALASORE VIGILANCE /18 /2005 ()
448	ABLAPL/0015388/2020	STATE OF ODISHA(VIG.) TAPAS RANJNA SAHU VS	JAGABANDHU SAHU VS	// JAGDALPUR /144 /2020 ()
449	ABLAPL/0015389/2020	STATE OF ODISHA SAPINA BIBI VS	DEEPAK KUMAR SAHOO VS	// RAJNAGAR /264 /2020 ()
450	ABLAPL/0015390/2020	STATE OF ODISHA BIJAYA KUMAR MOHANTY VS	DEEPAK KUMAR SAHOO VS	// SALIPUR /333 /2020 ()
451	ABLAPL/0015391/2020	STATE OF ODISHA LINGARAJ MISHRA VS	V.NARASINGH VS	// KOTPAD /161 /2014 ()
452	ABLAPL/0015392/2020	STATE OF ODISHA ASHOK KUMAR MAHALIK VS	JAYANTA KUMAR MAJHI VS	// BASTA /26 /2019 ()
453	ABLAPL/0015393/2020	STATE OF ODISHA MANOJ KUMAR BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// GOBINDAPUR /113 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	ABLAPL/0015394/2020	RAJANIKANTA PANDA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /184 /2020 () //
455	ABLAPL/0015395/2020	LINGARAJ KHANDAYATRAY VS STATE OF ODISHA	BISWARANJAN DALAI VS	JAGATSINGPUR /377 /2020 () //
456	ABLAPL/0015396/2020	MANORANJAN BEHERA VS STATE OF ODISHA	P.R.SINGH VS	BALIMI /176 /2020 () //
457	ABLAPL/0015397/2020	KUMARI PANI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /65 /2020 () //
458	ABLAPL/0015398/2020	ABHAYA KUMAR PALAI VS STATE OF ODISHA	L.BHUYAN VS	HARICHANDANPUR /69 /2020 () //
459	ABLAPL/0015399/2020	PRADEEP MIRDHA VS STATE OF ODISHA(VIG.)	DEBABRATA RATH VS	SAMBALPUR VIGILANCE /22 /2020 () //
460	ABLAPL/0015400/2020	SANJAY MAHAKUD VS STATE OF ODISHA	L.BHUYAN VS	HARICHANDANPUR /118 /2020 () //
461	ABLAPL/0015401/2020	SACHINDRA BEHERA @ TUKUNA VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	SAHID NAGAR P.S. /502 /2020 () //
462	ABLAPL/0015402/2020	SONU @ SRIKANTA PARIDA VS STATE OF ODISHA	ASHOK JENA VS	CHOUDWAR /373 /2020 () //
463	ABLAPL/0015403/2020	AMITANSU SAMANTARA @ JUJHI VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	KUMBHARAPARA /34 /2020 () //
464	ABLAPL/0015404/2020	SALLA RAVANAMMA VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 () //
465	ABLAPL/0015405/2020	JITENDRA KUMAR SAHOO @ JITU	B.K.SAHOO	NAYAGARH /184 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0015406/2020	JADUNATH MARANDI @ MARNDI	CHITTARANJAN BAL	KULIANA /153 /2020
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0015407/2020	SANTOSH GIRI	ARIJEET MISHRA	GHAGARBEDA /44 /2020
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0015408/2020	BISHNU BEHERA	RAMANI KANTA PATTANAIK	GOLANTHARA (BERHAMPUR) /330 /2020
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0015409/2020	SAGAR SAHOO @ JAGABANDHU SAHOO	B.K.SAHOO	NAYAGARH /186 /2020
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0015410/2020	SRABANI DEHURY	SAROJ KUMAR DASH	BHUBAN /347 /2020
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0015411/2020	GOURANGA CHANDRA PARIDA	BIKRAM KUMAR MOHANTY	NAYAPALLI P.S. /182 /2018
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0015412/2020	ANNAPURNA MAJHI @ ARNAPURNA MAJHI	A.PATTANAIK	JATNI P.S. /450 /2020
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0015413/2020	SRIMANTA BEHERA	A.PATTANAIK	JATNI P.S. /450 /2020
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0015414/2020	BISWANATH BADAJENA @ GUJURA	AJAYA KUMAR PRADHAN	JODAPADAR /182 /2020
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0015415/2020	TANMAYA MANGARAJ	SUBHASIS SAMAL	PIPLI /397 /2015
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0015416/2020	RAMEDHIR RAM	SANGRAMJIT PANDA	JHARSUGUDA /883 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0015417/2020	STATE OF ODISHA DIRISH @ DIBAKAR BHOI VS	SURYA NARAYAN MISHRA VS	// BRAHMAGIRI /167 /2020 ()
478	ABLAPL/0015418/2020	STATE OF ODISHA KAILASH PATTANAYAK @ KAILASH CHANDER VS	ERJESTHINAKAR MAHAPATRA VS	// JARADA /268 /2020 ()
479	ABLAPL/0015419/2020	STATE OF ODISHA SARATA BEHERA VS	SURYA NARAYAN MISHRA VS	// BALANGA /139 /2020 ()
480	ABLAPL/0015420/2020	STATE OF ODISHA ISWAR BEHERA VS	GOPAL KRUSHNA MOHANTY VS	// ATHGARH /240 /2020 ()
481	ABLAPL/0015421/2020	STATE OF ODISHA BATIA PRADHAN VS	SUSANTA KUMAR TRIPATHY VS	// BARAMBA /247 /2020 ()
482	ABLAPL/0015422/2020	STATE OF ODISHA SURENDRA NARAYAN RAY VS	BIBHU PRASAD DAS VS	// DELANGA /40 /2017 ()
483	ABLAPL/0015423/2020	STATE OF ODISHA SURENDRA NARAYAN VS	BIBHU PRASAD DAS VS	// DELANGA /249 /2017 ()
484	ABLAPL/0015424/2020	STATE OF ODISHA SURENDRA NARAYAN RAY VS	BIBHU PRASAD DAS VS	// DELANGA /3 /2017 ()
485	ABLAPL/0015425/2020	STATE OF ODISHA BIBHUTI BHUSAN BEHERA VS	SUSANTA KUMAR TRIPATHY VS	// //0 ()
486	ABLAPL/0015426/2020	STATE OF ODISHA LAXMAN DAS VS	LAXMIDHAR MAHAPATRA VS	// KHANDAGIRI P.S. /540 /2020 ()
487	ABLAPL/0015427/2020	STATE OF ODISHA NABA ROUSTRAY VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	// PURI SADAR /362 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	ABLAPL/0015428/2020	RUDRASINGH KHARSEL VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	SINAPALI /215 /2020 () //
489	ABLAPL/0015429/2020	BU SIMANCHALA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	CAPITAL P.S. /386 /2020 () //
490	ABLAPL/0015430/2020	CHANDRA BISOYI VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	GANGAPUR (ASKA) /343 /2020 () //
491	ABLAPL/0015431/2020	SAROJ KANTA MISHRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /472 /2020 () //
492	ABLAPL/0015432/2020	JISHA BEHERA VS STATE OF ODISHA	P.K.TRIPATHY VS	PURIGHAT /211 /2020 () //
493	ABLAPL/0015433/2020	ATRA CHANDRA BEHERA VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	CHAULIAGANJA /418 /2020 () //
494	ABLAPL/0015434/2020	KABITA PANIGRAHI VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PURI SADAR /368 /2020 () //
495	ABLAPL/0015435/2020	BHIKARI BEHERA VS STATE OF ODISHA	S.MOHAPATRA VS	SIMULIA /268 /2020 () //
496	ABLAPL/0015436/2020	ABHAYA KUMAR PALAI VS STATE OF ODISHA	L.BHUYAN VS	HARICHANDANPUR /31 /2020 () //
497	ABLAPL/0015437/2020	GUPTTE @ GUPTESWAR BHOI VS STATE OF ODISHA	S.K.JHOSHI VS	BANGOMUNDA /165 /2020 () //
498	ABLAPL/0015438/2020	MANASI PATRA VS STATE OF ODISHA	S.MOHAPATRA VS	DELANGA /217 /2020 () //
499	ABLAPL/0015439/2020	SUBASH SAHOO	LALITENDU MISHRA	DASPALLA /9 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
500	ABLAPL/0015440/2020	STATE OF ODISHA BISWAJIT NAIK	BIDYALOK MOHAPATRA	// BIKRAMPUR FCI /171 /2020
		VS	VS	()
501	ABLAPL/0015441/2020	STATE OF ODISHA BINOD KUMAR PARIJA @ DULA	SUJIT KUMAR DAS	// BIRIDI PS /122 /2020
		VS	VS	()
502	ABLAPL/0015442/2020	STATE OF ODISHA BAIDYANATH HARIJAN	TUKUNA KUMAR MISHRA	// / /0
		VS	VS	()
503	ABLAPL/0015443/2020	STATE OF ODISHA JAGADISH GAJENDRA	VIVASWAT MOHAPATRA	// AIR FIELD P.S. /178 /2020
		VS	VS	()
504	ABLAPL/0015444/2020	STATE OF ODISHA JAGADISH GAJENDRA	VIVASWAT MOHAPATRA	// BADAGODA P.S. /254 /2020
		VS	VS	()
505	ABLAPL/0015445/2020	STATE OF ODISHA JAGADISH GAJENDRA	VIVASWAT MOHAPATRA	// AIRPORT /169 /2020
		VS	VS	()
506	ABLAPL/0015446/2020	STATE OF ODISHA ALEKHA NAIK	B.S.DASPARIDA	// BOLAGARH P.S. /170 /2020
		VS	VS	()
507	ABLAPL/0015447/2020	STATE OF ODISHA JAGADISH GAJENDRA	VIVASWAT MOHAATRA	// LAXMISAGAR P.S. /224 /2020
		VS	VS	()
508	ABLAPL/0015448/2020	STATE OF ODISHA JAGADISH GAJENDRA	VIVASWAT MOHAPATRA	// CAPITAL P.S. /356 /2020
		VS	VS	()
509	ABLAPL/0015449/2020	STATE OF ODISHA RAJENDRA BARIK	SIDHARTHA DAS	// BAMBARI /162 /2020
		VS	VS	()
510	ABLAPL/0015450/2020	STATE OF ODISHA SITU @ AMIT KUMAR BEHURA	DIBYA JYOTI SAHOO	// KENDRAPARA /37 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	ABLAPL/0015451/2020	STATE OF ODISHA SUBASH @ AKSHYA BEHERA VS	J.K.MISHRA VS	// SINGLA /119 /2014 ()
512	ABLAPL/0015452/2020	STATE OF ODISHA SUBRAT KUMAR CHAND VS	PRAVASH CH JENA VS	// KAMARDA /133 /2020 ()
513	ABLAPL/0015453/2020	STATE OF ODISHA BIJAY GHADAI VS	PRAVASH CH JENA VS	// BHOGRAI /253 /2020 ()
514	ABLAPL/0015454/2020	STATE OF ODISHA SANTOSH BISWAL VS	SURYAKANTA DWIBEDI VS	// BAISINGA /281 /2020 ()
515	ABLAPL/0015455/2020	STATE OF ODISHA UMASANKAR JOSHI VS	AJAYA KUMAR PRADHAN VS	// NABARANGAPUR TOWN /253 /2020 ()
516	ABLAPL/0015456/2020	STATE OF ODISHA ROHIT MALIK @ ROHIT KUMAR MALIK VS	JAYAKRISHNA MOHAPATRA VS	// DHUSURI /238 /2020 ()
517	ABLAPL/0015457/2020	STATE OF ODISHA SURA @ SURESH KUMAR MOHAPATRA VS	MANAS CHAND VS	// BAGHAMARI /99 /2020 ()
518	ABLAPL/0015458/2020	STATE OF ODISHA SUKANTA NAYAK VS	MANAS CHAND VS	// NANDIPADA /151 /2020 ()
519	ABLAPL/0015459/2020	STATE OF ODISHA KESHAB MALIK @ HAGURU VS	JAYAKRISHNA MOHAPATRA VS	// TIHIDI /482 /2020 ()
520	ABLAPL/0015460/2020	STATE OF ODISHA KASINATH CHAND VS	PRAVASH CHANDRA JENA VS	// KAMARDA /133 /2020 ()
521	ABLAPL/0015461/2020	STATE OF ODISHA KRUSHNA GOPAL GUDIA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// Dhamara Police Station /26 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	ABLAPL/0015462/2020	KARTIKA SETHY @ PAPU VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /153 /2020 () //
523	ABLAPL/0015463/2020	SAI PRASAD LENKA VS STATE OF ODISHA	R.N.BISWAL VS	LALBAG /294 /2020 () //
524	ABLAPL/0015464/2020	ANAND GHADAI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /253 /2020 () //
525	ABLAPL/0015465/2020	SURESH CHANDRA BHOLA VS STATE OF ODISHA	NIRANJAN LENKA VS	/ /0 () //
526	ABLAPL/0015466/2020	HEMANT KUMAR PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /132 /2020 () //
527	ABLAPL/0015467/2020	BADAL SINGH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /234 /2020 () //
528	ABLAPL/0015468/2020	CHAKRADHAR PATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /11 /2014 () //
529	ABLAPL/0015469/2020	BALABHADRA DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /348 /2020 () //
530	ABLAPL/0015470/2020	RAJKISHORE NAYAK VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	ASTARANGA /141 /2020 () //
531	ABLAPL/0015471/2020	CHANDAN GANGAI @ SURAJ GANGAI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALIAPAL /180 /2020 () //
532	ABLAPL/0015472/2020	JITENDRA KUMAR SAHOO VS STATE OF ODISHA	P.R.SINGH VS	DHENKANAL TOWN /273 /2019 () //
533	ABLAPL/0015473/2020	ABINASH PARIDA	S.K.BHANJADEO	MAHILA P.S.(BBSR) /83 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0015474/2020	TUNA PRADHAN	ANANTA NARAYAN PATTANAYAK	BADAGODA P.S. /295 /2020
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0015475/2020	JAYANTI LENKA	R.N.BISWAL	LALBAG /294 /2020
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0015476/2020	LINGARAJ NAIK	PARTHA SARATHI NAYAK	BHEDEN /209 /2020
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0015477/2020	SOUBHAGYA MAHANTY	BIJAYA SWAIN	BEGUNIA P.S. /217 /2020
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0015478/2020	RINA DAS	N.SAHANI	MAHILA P.S.(BBSR) /80 /2020
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0015479/2020	NITYANANDA BARIK	PRASANNA KUMAR PARHI	NAIKANI-DIHI /162 /2020
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0015480/2020	MUSKAN ROUTA	ARUN KUMAR DAS -1	DASPALLA /22 /2020
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0015481/2020	MAMATA LENKA	R.N.BISWAL	LALBAG /294 /2020
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0015482/2020	SATYAJIT PRADHAN	JUGALA KISHORE PANDA	BOUDH /103 /2020
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0015483/2020	SATYAJIT SING	JAGANNATH KAMILA	BERHAMPUR /14 /2020
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0015484/2020	DIGAMBAR MUDULI	R.N.BISWAL	LAXMIPUR /67 /2018
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
545	ABLAPL/0015485/2020	STATE OF ODISHA GOLDEN @ MD ZIAUL HAQ VS	JAGANNATH KAMILA VS	// PLANTSITE /402 /2020 ()
546	ABLAPL/0015486/2020	STATE OF ODISHA PRAKASH KUMAR JENA VS	JAGANNATH KAMILA VS	// PLANTSITE /402 /2020 ()
547	ABLAPL/0015487/2020	STATE OF ODISHA KAMAR @ QUMAR KHAN VS	JAGANNATH KAMILA VS	// PLANTSITE /402 /2020 ()
548	WPC(OA)/0002073/2017	STATE OF ODISHA GHANASHYAM ROUT VS STATE OF ODISHA	M/S.SURYA NARAYAN PATNAIK VS	// // () //

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MISC CASES FILED on :07/12/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	6/2020 COPET/5/2018	MANOHAR LAL PACHISIA-MP	M/S.SARADA PR.SARANGI
2	38/2020 WPCRL/142/2020	ROSHAN ALI-MP	N.R.MOHANTY
3	39/2020 WPCRL/147/2020	SUDARSHAN JENA-MP	TRILOCHAN BARIK
4	100/2020 RFA/114/2013	TULASI DEVI-MP	M/S.BIBEKANANDA BHUYAN
5	101/2020 RFA/9/2015	SITARAM CHOUDHURY-MP	M/S S.GHOSH
6	130/2020 CMAPL/260/2020	PUSPA @ PUSPADEVI AGARWALLA-MP	SOUMYA MISHRA
7	207/2020 RPFAM/129/2020	BANKA SITHAM NAIDU-MP	S.PATRO
8	208/2020 RPFAM/129/2020	BANKA SITHAM NAIDU-MP	S.PATRO
9	210/2020 TRP(C)/216/2020	BIJAYALAXMI JENA-MP	JAYANANDA JENA
10	211/2020 TRP(C)/217/2020	BASANT KUMAR SAHOO-MP	SUSHANTA KUMAR JOSHI
11	220/2020 CRLMP/1582/2020	ALEENA ACHARYA-MP	JAYDEEP PAL
12	221/2020 CRLMP/973/2020	AMIYA PRASAD MISHRA-MP	DAYANANDA MOHAPATRA
13	532/2020 CRLREV/224/2020	BISWANATH SATPATHY-MP	HIMANSHU SEKHAR MISHRA
14	533/2020 CRLREV/463/2020	KABI MAHANTA @ KABI @ KABIBAR-MP	RAJIV KU. MAHANTA
15	534/2020 CRLREV/463/2020	KABI MAHANTA @ KABI @ KABIBAR-MP	RAJIV KU. MAHANTA
16	535/2020 CRLREV/463/2020	KABI MAHANTA @ KABI @ KABIBAR-MP	RAJIV KU. MAHANTA
17	536/2020 CRLREV/468/2020	ABHIMANYU PRADHAN-MP	SANJEEB BEHERA
18	537/2020 CRLREV/468/2020	ABHIMANYU PRADHAN-MP	SANJEEB BEHERA
19	654/2020 CMP/666/2020	RAJANIGANDHA MOHANTY-MP	BIBEKANANDA BHUYAN
20	655/2020 CMP/667/2020	NARAYAN SAHOO-MP	GANESH PRASAD SAMAL
21	656/2020 CMP/668/2020	RABINDRA PASAYAT-MP	K.P.MOHANTY
22	657/2020 CMP/670/2020	SUBODHA KUMAR MOHANTY-MP	SAMIR KUMAR MISHRA
23	658/2020 CMP/671/2020	SUDHANSHU SEKHAR MOHAPATRA-MP	BINAYA KUMAR MOHANTY
24	1171/2020 CRLMC/1700/2020	PRIYABRATA NAYAK-MP	AJIT KUMAR ROUT
25	1172/2020 CRLMC/1701/2020	GOKULA CHANDRA NAG-MP	AJIT KUMAR PANDA
26	1173/2020	TIKAM MALLIK-MP	S.K.NAYAK

27	CRLA/616/2020 1173/2020 CRLMC/1702/2020	ATUL BANSAL-MP	SATYA RANJAN MULIA
28	1174/2020 CRLA/616/2020	TIKAM MALLIK-MP	S.K.NAYAK
29	1174/2020 CRLMC/1704/2020	BABUNI @ DEEPAK KUMAR SAHOO-MP	MANASCHAND
30	1175/2020 CRLA/910/2019	DILLI KHUNTIA-MP	P.K.SAMANTRAY
31	1175/2020 CRLMC/1705/2020	DR. MANVEEN KAUR-MP	BUDHADEV ROUSTRAY
32	1176/2020 CRLA/287/2018	PAWAN MUNDA-MP	M/S.TUSAR KU.MISHRA
33	1176/2020 CRLMC/463/2019	NARESH PRASAD SAHA-MP	M/S NIRANJAN LENKA
34	1177/2020 CRLA/419/2014	NIKHIL KU.MOHANTY-MP	M/S.DURGA PRASAD DHAL
35	1177/2020 CRLMC/331/2020	SATYAJIT BALIARSINGH-MP	S.D.DAS
36	1178/2020 CRLA/383/2016	SHABIR ALI-MP	PABITRA KUMAR NAYAK
37	1178/2020 CRLMC/1706/2020	KSHYITISH MUND-MP	SUKANTA KUMAR DALAI
38	1178/2020 ABLAPL/15369/2020	ARJUNA CHARAN PANDA-MP	BIBHU PRASAD MOHANTY
39	1179/2020 CRLA/84/2019	PRAMOD KUMAR BEHERA-MP	HIMANSU SEKHAR MISHRA
40	1179/2020 CRLMC/1440/2020	RAKESH MALLIK@ NALU-MP	B.RATH
41	1180/2020 CRLA/721/2018	P.RAMESH-MP	G.N.MISHRA
42	1181/2020 CRLA/504/2020	BIJU SAHU-MP	S.PATRO
43	1182/2020 CRLA/566/2016	SANTOSH@KHUDI MINZ-MP	JUGAL KISHORE PANDA
44	1183/2020 CRLA/373/2017	SATYABADI MOHANTY-MP	M/S.DIPTI RANJAN BHOKTA
45	1187/2020 ABLAPL/2992/2020	DILLIP DIGAL @ DILLI DIGAL-MP	M/S.J.K.PANDA MR.S.K.JOSHI S.BEHERA S.K.SAHOO
46	1225/2020 BLAPL/5795/2020	HRUDANANDA JAYASINGH @ BABUNA @ BABULI-MP	RASHMI KANTA ACHARYA
47	1226/2020 BLAPL/8471/2020	PUJA @ ANUSAYA @ ANUSUYA SAMAL-MP	V. NARASINGH
48	1227/2020 BLAPL/10904/2019	SAROJ KUMAR DAS-MP	M/S.D.S.RAY S.RAY S.K.PATTNAIK
49	1228/2020 BLAPL/9180/2019	MILIKSHYA TANDI-MP	M/S S.K. JOSHI
50	1229/2020 BLAPL/8101/2020	MADHU @ SAMIRI PRUTY-MP	B.K.ROUSTRAY
51	1230/2020 BLAPL/10662/2019	KANHU@KANU SATHIA@KRUSHNA SATHIA-MP	BASUDEV MISHRA
52	1231/2020 BLAPL/4600/2020	SAMIR KUMAR PRADHAN-MP	ASHOK KUMAR SAHOO M/S.R.PATTNAIK B.C.PARIJA
53	1237/2020 BLAPL/8589/2020	PRASANNA KUMAR MISHRA-MP	RASHMIKANTA MAHALIK
54	1238/2020 BLAPL/8399/2020	SUBRATA KUMAR SETHY @ SUBRATH-MP	MILAN KANUNGO
55	1380/2020 MACA/774/2020	THE DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE COMPANY LIMITED.-MP	
56	1381/2020 MACA/277/2020	THE MANAGER (LEGAL) T.P.CELL,M/S. THE NEW INDIA ASSURANCE CO. LTD-MP	
57	1382/2020 MACA/278/2020	THE MANAGER(LEGAL) T.P.CELL,M/S. THE NEW INDIA ASSURANCE CO. LTD.-MP	

58	1383/2020 MACA/279/2020	THE MANAGER (LEGAL) T.P.CELL,M/S. THE NEW INDIA ASSURANCE CO. LTD-MP	
59	1384/2020 MACA/280/2020	DIVISIONAL MANAGER,THE NEW INDIA ASSURANCE COMPANY LTD-MP	M/S.G.M. DUTTA
60	1385/2020 MACA/469/2018	SHRIRAM G.I.CO.LTD.-MP	M/S.ADAM ALI KHAN
61	1610/2020 WA/731/2020	KUNI BEHERA-MP	MANOJ KUMAR MOHANTY
62	1611/2020 WA/732/2020	PREMALATA RAY-MP	SAMEER KUMAR DAS
63	1612/2020 WA/732/2020	PREMALATA RAY-MP	SAMEER KUMAR DAS
64	1613/2020 WA/732/2020	PREMALATA RAY-MP	SAMEER KUMAR DAS
65	1614/2020 WA/733/2020	PRAFULLA KUMAR BEHERA-MP	K.P.MISHRA
66	1615/2020 WA/736/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
67	1616/2020 WA/736/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
68	1617/2020 WA/736/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
69	1618/2020 WA/736/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
70	1619/2020 WA/737/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
71	1620/2020 WA/737/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
72	1621/2020 WA/737/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
73	1622/2020 WA/737/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
74	1623/2020 WA/738/2020	RUNALATA PRADHAN-MP	BIRAJA PRASANNA SATAPATHY
75	14765/2020 WP(C)/34195/2020	SHIBANI INSTUTITE OF TECHNICAL EDUCATION-MP	CHINMAYA KUMAR NAYAK
76	14766/2020 WP(C)/34196/2020	M/S. MATRIX RESOURCES-MP	SUBHANKAR ROUT
77	14767/2020 WP(C)/34196/2020	M/S. MATRIX RESOURCES-MP	SUBHANKAR ROUT
78	14768/2020 WP(C)/34197/2020	M/S. FAMOUS SECURITY SERVICE-MP	SATYA SINDHU KASHYAP
79	14769/2020 WP(C)/34197/2020	M/S. FAMOUS SECURITY SERVICE-MP	SATYA SINDHU KASHYAP
80	14770/2020 WP(C)/34198/2020	M/S. PROCYNTECH CONSULTING PVT. LTD.-MP	SUBHANKAR ROUT
81	14771/2020 WP(C)/34198/2020	M/S. PROCYNTECH CONSULTING PVT. LTD.-MP	SUBHANKAR ROUT
82	14772/2020 WP(C)/34199/2020	M/S. BASANTI ELECTRICALS-MP	SATYA SINDHU KASHYAP
83	14773/2020 WP(C)/34199/2020	M/S. BASANTI ELECTRICALS-MP	SATYA SINDHU KASHYAP
84	14774/2020 WP(C)/34224/2020	SATYA KUMAR NANDA-MP	SAMEER KUMAR MISHRA
85	14775/2020 WP(C)/28956/2020	PRADEEP KUMAR SAPRA-MP	H.N.MOHAPATRA
86	14776/2020 WP(C)/34229/2020	DAITARI NAYAK-MP	TRILOCHAN NANDA
87	14777/2020 WP(C)/34231/2020	MAGUNI ROUT @ MAGUNI CHARAN ROUT-MP	RAMAKANTA PANDA
88	14778/2020 WP(C)/34232/2020	GOPAL AGRAWAL-MP	SOUMYA MISHRA
89	14779/2020	BALA CHANDRA CHHATRIYA-MP	ASHIS KUMAR MISHRA

90	WP(C)/34233/2020 14780/2020	PADMANAV DAS-MP	PRATYUSH RANJAN PATNAIK
91	WP(C)/34235/2020 14781/2020	PRANATI BAG-MP	PRASANNA KUMAR MISHRA
92	WP(C)/34248/2020 14782/2020	KALINGA NAGAR PARIBESH SURAKHYA SAMITI-MP	SANKAR PRASAD PANI
93	WP(C)/21303/2020 14784/2020	AJIT KUMAR MOHANTY-MP	SIDHARTHA PR.DAS
94	WP(C)/34257/2020 14785/2020	PADMALOCHAN BEHERA-MP	PRAFULLA KUMAR MOHAPATRA
95	WP(C)/34258/2020 14786/2020	MADHAB CHANDRA SARANGI-MP	SAUMENDRA KU.MOHAPATRA
96	WP(C)/34262/2020 14787/2020	PRADYUMNA KUMAR DASH-MP	BISWABIHARI MOHANTY
97	WP(C)/34263/2020 14788/2020	STATE OF ODISHA-MP	K.P.MISHRA
98	WP(C)/31251/2020 14789/2020	PRAVASINI BEHERA-MP	BISWABIHARI MOHANTY
99	WP(C)/34266/2020 14790/2020	ASHISH KUMAR SENAPATI-MP	UPENDRA KUMAR SAMAL
100	WP(C)/34275/2020 14791/2020	PARSURAM ORAM-MP	UPENDRA KUMAR SAMAL
101	WP(C)/34277/2020 14792/2020	DIBYA RANJANI BADATYA-MP	SATYA SINDHU KASHYAP
102	WP(C)/31754/2020 14793/2020	ANUP KUMAR MOHANTY-MP	DHANURJAYA NAYAK
103	WP(C)/34283/2020 14794/2020	PRADIP KUMAR KAR-MP	S.D.DAS
104	WP(C)/32445/2020 14795/2020	PRIYAMBADA SAHOO-MP	ARIJEET MISHRA
105	WP(C)/34285/2020 14796/2020	M/S KALINGA MINING CORPORATION-MP	PAMI RATH
106	WP(C)/27751/2020 14797/2020	PARBATI SANDIBIGRAHA-MP	PRONOY MOHANTY
107	WP(C)/34287/2020 14798/2020	PURNA CHANDRA MISHRA-MP	ANTARYAMI SWAIN
108	WP(C)/34288/2020 14799/2020	PRADEEP KUMAR JENA-MP	PRABHAT KUMAR DASH
109	WP(C)/34290/2020 14800/2020	SOUSTAB KUMAR MOHAPATRA-MP	RAMA KRISHNA BISOI
110	WP(C)/34301/2020 14801/2020	DYUTI KRISHNA KUMBHAR-MP	RAMA KRISHNA BISOI
111	WP(C)/34306/2020 14802/2020	M/S.LAL TRADERS AND AGENCIES (P)LTD-MP	SANTANU KUMAR SARANGI
112	WP(C)/34308/2020 14803/2020	RAJESH KUMAR MOHARANA-MP	RAMA KRISHNA BISOI
113	WP(C)/34309/2020 14804/2020	BISWAJIT BARIK-MP	B.K.MOHANTY
114	WP(C)/34310/2020 14805/2020	SUBIR KUMAR PANI-MP	RAMA KRISHNA BISOI
115	WP(C)/34311/2020 14806/2020	UMAKANTA DEHURY-MP	RAMA KRISHNA BISOI
116	WP(C)/34313/2020 14807/2020	BHAKTA RANJAN MOHANTY-MP	SATYANARAYAN MISHRA
117	WP(C)/34323/2020 14808/2020	SUNIL KUMAR RATH-MP	SANJAY KUMAR SAMANTARAY
118	WP(C)/34325/2020 14809/2020	SUNIL KUMAR RATH-MP	SANJAY KUMAR SAMANTARAY
119	WP(C)/34325/2020 14810/2020	JASOBANTA SAHU-MP	J.K.MISHRA 2
120	WP(C)/34327/2020 14811/2020	MITA RANI NATH-MP	SUNIL KUMAR PANDA
	WP(C)/34341/2020		

121	14812/2020 WP(C)/34343/2020	SAROJ KUMAR SAHU-MP	PRAMOD KUMAR NAYAK
122	14813/2020 WP(C)/34344/2020	RANJIT KUMAR NAYAK-MP	SIDHESWAR MALLIK
123	14814/2020 WP(C)/34346/2020	HARIHAR JENA-MP	NIRANJAN LENKA
124	14815/2020 WP(C)/34347/2020	NIRMALA LALA-MP	NIRANJAN LENKA
125	14816/2020 WP(C)/34348/2020	STATE OF ODISHA-MP	ADDL. STANDING COUNSEL
126	14817/2020 WP(C)/34349/2020	RAJENDRA KUMAR NAIK-MP	A.PATTANAİK
127	14818/2020 WP(C)/34353/2020	SIBRAM PARIDA-MP	SUKANTA KUMAR MISHRA
128	14819/2020 WP(C)/34358/2020	BAIKUNTHA MAHANTA-MP	SATYABRATA MOHANTY
129	14821/2020 WP(C)/30320/2020	SURESH SAHOO-MP	BIRAJA PRASANNA SATAPATHY
130	14822/2020 WP(C)/34362/2020	NAMITA KUMARI SAHU-MP	MANAS PATI
131	14824/2020 WP(C)/34090/2020	AMIT KUMAR DAS-MP	KRISHNA CHANDRA SAHU
132	14825/2020 WP(C)/34169/2020	ASHOK KUMAR SITHA-MP	KRISHNA CHANDRA SAHU
133	14826/2020 WP(C)/23416/2016	RAJENDRA KU.MOHAPATRA-MP	M/S.DAYANANDA MOHAPATRA
134	14827/2020 WP(C)/34371/2020	DHANESWAR BAGHSINGH-MP	AMIYA KUMAR CHHATOI
135	14828/2020 WP(C)/34372/2020	BRAJA KISHOR ROUT-MP	A.PATTANAİK
136	14829/2020 WP(C)/34376/2020	SAHASPUR GRAM PANCHAYAT-MP	DEBARAJ MOHANTY
137	14830/2020 WP(C)/9095/2020	BIJAYA KUMAR RAGADA-MP	BIBHUTI KESHARI BISWAL
138	14831/2020 WP(C)/9095/2020	BIJAYA KUMAR RAGADA-MP	
139	14832/2020 WP(C)/34380/2020	SURATH CHANDRA MALLICK-MP	SAMEER KUMAR DAS
140	14833/2020 WP(C)/34383/2020	SANJEEB KUMAR CHINARA-MP	RANJAN KUMAR ROUT
141	14834/2020 WP(C)/34384/2020	JATINDRA KUMAR BISWAL-MP	B.M.BHUYAN
142	14835/2020 WP(C)/34385/2020	CHANDRA SEKHAR SAMAL-MP	PRASHANTA KUMAR NAYAK
143	14836/2020 WP(C)/34386/2020	SHANTI LATA SAMAL-MP	SUSHANTA KUMAR NAYAK
144	14837/2020 WP(C)/34388/2020	PANDABA SAHOO-MP	B.M.BHUYAN
145	14838/2020 WP(C)/33147/2020	GANESH CHANDRA TRIPATHY-MP	BHOJARAJ SETH
146	14839/2020 WP(C)/34391/2020	M/S.ANAND FABRICATORS AND ENGINEERS-MP	DAMODAR PATI
147	14840/2020 WP(C)/33147/2020	GANESH CHANDRA TRIPATHY-MP	BHOJARAJ SETH
148	14841/2020 WP(C)/34392/2020	BASANTA KUMAR SAHOO-MP	B.M.BHUYAN
149	14843/2020 WP(C)/17060/2018	KASTURI KARALI-MP	M/S.UPENDRA KUMAR SAMAL
150	14844/2020 WP(C)/34396/2020	SUBHENDU KUMAR PATEL-MP	KRISHNA CHANDRA SAHU
151	14845/2020 WP(C)/34399/2020	ARABINDA SAHOO-MP	A.PATTANAİK
152	14846/2020	LALMOHAN BARKHANDIA-MP	A.PATTANAİK

153	WP(C)/34402/2020 14847/2020	DHIRAJ KUMAR SAHOO-MP	KRISHNA CHANDRA SAHU
154	WP(C)/34401/2020 14848/2020	SALEKRAM MEHER-MP	KRISHNA CHANDRA SAHU
155	WP(C)/34412/2020 14850/2020	LOKANATHA TIWARI-MP	M/S.MANOJ KU.MOHANTY
156	WP(C)/16510/2017 14851/2020	M/S.GUPTA POWER INFR-MP	M/S.SATYAJIT MOHANTY
157	WP(C)/14514/2014 14852/2020	M/S.GUPTA POWER INFR-MP	M/S.SATYAJIT MOHANTY
158	WP(C)/14514/2014 14853/2020	JAGANATH BEHERA-MP	SANJAY KUMAR PRADHAN
159	WP(C)/34419/2020 14854/2020	M/S.GUPTA POWER INFR-MP	M/S.SATYAJIT MOHANTY
160	WP(C)/14515/2014 14855/2020	JAGANATH BEHERA-MP	SANJAY KUMAR PRADHAN
161	WP(C)/34419/2020 14856/2020	RAJESWAR NAYAK-MP	KRISHNA CHANDRA SAHU
162	WP(C)/34422/2020 14857/2020	PRAKASH CHANDRA SAHOO-MP	D.B.DAS
163	WP(C)/34427/2020 14858/2020	DEBANSHU RANJAN MISHRA-MP	KRISHNA CHANDRA SAHU
164	WP(C)/34426/2020 14859/2020	M/S.GUPTA POWER INFR-MP	M/S.SATYAJIT MOHANTY
165	WP(C)/14515/2014 14860/2020	M/S.GUPTA POWER INFR-MP	M/S.SATYAJIT MOHANTY
166	WP(C)/14516/2014 14861/2020	SATYABRAT MOHAPATRA-MP	KRISHNA CHANDRA SAHU
167	WP(C)/34430/2020 14862/2020	M/S.GUPTA POWER INFR-MP	M/S.SATYAJIT MOHANTY
168	WP(C)/14516/2014 14863/2020	M/S.BHARAT ELECTRICA-MP	M/S.SATYAJIT MOHANTY
169	WP(C)/14517/2014 14864/2020	BIRENDRA KUMAR KANHAR-MP	KRISHNA CHANDRA SAHU
170	WP(C)/34434/2020 14865/2020	M/S.BHARAT ELECTRICA-MP	M/S.SATYAJIT MOHANTY
171	WP(C)/14517/2014 14866/2020	M/S.S.P.S.INDUSTRIES-MP	JAGANATH PATNAIK
172	WP(C)/34437/2020 14867/2020	M/S.BHARAT ELECTRICA-MP	M/S.SATYAJIT MOHANTY
173	WP(C)/14518/2014 14868/2020	M/S.BHARAT ELECTRICA-MP	M/S.SATYAJIT MOHANTY
174	WP(C)/14518/2014 14869/2020	M/S.BHARAT ELECTRICA-MP	M/S.SATYAJIT MOHANTY
175	WP(C)/14519/2014 14871/2020	M/S.TIRUPATI CONDUCTORS PVT LTD-MP	M/S.SATYAJIT MOHANTY
176	WP(C)/12939/2017 14872/2020	M/S.TIRUPATI CONDUCTORS PVT LTD-MP	M/S.SATYAJIT MOHANTY
177	WP(C)/12939/2017 14873/2020	M/S.L.N. INFRASTRUCTURE AND CONSTRUCTION PVT.LTD-MP	SHRADDHA CH. NAYAK
178	WP(C)/34449/2020 14874/2020	PRAVATA KUMAR DAS-MP	ASHOK KUMAR MOHAPATRA
179	WP(C)/34450/2020 14875/2020	M/S.TIRUPATI CONDUCTORS PVT LTD-MP	M/S.SATYAJIT MOHANTY
180	WP(C)/12941/2017 14876/2020	M/S.TIRUPATI CONDUCTORS PVT LTD-MP	M/S.SATYAJIT MOHANTY
181	WP(C)/12941/2017 14877/2020	RASMITA KUMARI SWAIN-MP	NEELAKANTHA PANDA
182	WP(C)/34459/2020 14878/2020	PREMIER CABLES AND CONDUCTORS PVT LTD-MP	MR.GIRIJA PRASAD DUTTA,M/S.SATYAJIT MOHANTY
183	WP(C)/12943/2017 14879/2020	M/S.GUPTA POWER INFRASTRUCTURE LTD.-MP	M/S.SATYAJIT MOHANTY
	WP(C)/12952/2017		

184	14880/2020 WP(C)/12953/2017	M/S.GUPTA POWER INFRASTRUCTURE LTD.-MP	M/S.SATYAJIT MOHANTY
185	14881/2020 WP(C)/12953/2017	M/S.GUPTA POWER INFRASTRUCTURE LTD.-MP	M/S.SATYAJIT MOHANTY
186	14882/2020 WP(C)/12943/2017	PREMIER CABLES AND CONDUCTORS PVT LTD-MP	MR.GIRIJA PRASAD DUTTA,M/S.SATYAJIT MOHANTY
187	14883/2020 WP(C)/12945/2017	PREMIER CABLES AND CONDUCTORS PVT LTD-MP	M/S.SATYAJIT MOHANTY
188	14884/2020 WP(C)/12945/2017	PREMIER CABLES AND CONDUCTORS PVT LTD-MP	M/S.SATYAJIT MOHANTY
189	14885/2020 WP(C)/34468/2020	RAJDHANI COLLEGE OF ENGINEERING AND MANAGEMENT-MP	DEVI PRASAD DASH
190	14886/2020 WP(C)/34461/2020	SUDARSAN BEHERA-MP	PURUSOTTAM CHULI
191	14887/2020 WP(C)/12946/2017	UNIVERSAL INFRA and AGRI OILS PVT.LTD.-MP	M/S.SATYAJIT MOHANTY
192	14888/2020 WP(C)/12954/2017	M/S.GUPTA POWER INFRASTRUCTURE LTD.-MP	M/S.SATYAJIT MOHANTY
193	14889/2020 WP(C)/12954/2017	M/S.GUPTA POWER INFRASTRUCTURE LTD.-MP	M/S.SATYAJIT MOHANTY
194	14890/2020 WP(C)/12946/2017	UNIVERSAL INFRA and AGRI OILS PVT.LTD.-MP	M/S.SATYAJIT MOHANTY
195	14891/2020 WP(C)/12947/2017	UNIVERSAL INFRA and AGRI OILS PVT.LTD.-MP	M/S.SATYAJIT MOHANTY
196	14892/2020 WP(C)/34472/2020	GANDHI GLOBAL BUSINESS STUDIES,-MP	DEVI PRASAD DASH
197	14893/2020 WP(C)/12947/2017	UNIVERSAL INFRA and AGRI OILS PVT.LTD.-MP	M/S.SATYAJIT MOHANTY
198	14894/2020 WP(C)/12948/2017	M/S.GUPTA POWER INFRASTRUCTURE LTD.-MP	M/S.SATYAJIT MOHANTY
199	14895/2020 WP(C)/12948/2017	M/S.GUPTA POWER INFRASTRUCTURE LTD.-MP	M/S.SATYAJIT MOHANTY
200	14896/2020 WP(C)/34475/2020	BALAKRUSHNA MOHANTY-MP	SUKANTA KUMAR DALAI
201	14897/2020 WP(C)/12949/2017	M/S.GUPTA POWER INFRASTRUCTURE LTD.-MP	M/S.SATYAJIT MOHANTY
202	14898/2020 WP(C)/12957/2017	PREMIER CABLES AND CONDUCTORS PVT LTD-MP	M/S.SATYAJIT MOHANTY
203	14899/2020 WP(C)/12957/2017	PREMIER CABLES AND CONDUCTORS PVT LTD-MP	M/S.SATYAJIT MOHANTY
204	14900/2020 WP(C)/12949/2017	M/S.GUPTA POWER INFRASTRUCTURE LTD.-MP	M/S.SATYAJIT MOHANTY
205	14901/2020 WP(C)/12958/2017	M/S.GUPTA POWER INFRASTRUCTURE LTD.-MP	M/S.SATYAJIT MOHANTY
206	14902/2020 WP(C)/12958/2017	M/S.GUPTA POWER INFRASTRUCTURE LTD.-MP	M/S.SATYAJIT MOHANTY
207	14903/2020 WP(C)/12950/2017	UNIVERSAL INFRA AND AGRI OILS PVT LTD-MP	M/S.SATYAJIT MOHANTY
208	14904/2020 WP(C)/34478/2020	PANCHANAN PUJARI-MP	SUKANTA KUMAR DALAI
209	14905/2020 WP(C)/12959/2017	PREMIER CABLES AND CONDUCTORS PVT LTD-MP	M/S.SATYAJIT MOHANTY
210	14906/2020 WP(C)/12950/2017	UNIVERSAL INFRA AND AGRI OILS PVT LTD-MP	M/S.SATYAJIT MOHANTY
211	14907/2020 WP(C)/12959/2017	PREMIER CABLES AND CONDUCTORS PVT LTD-MP	M/S.SATYAJIT MOHANTY
212	14908/2020 WP(C)/12961/2017	UNIVERSAL INFRA AND AGRI OILS PVT LTD-MP	M/S.SATYAJIT MOHANTY
213	14909/2020 WP(C)/12951/2017	M/S.GUPTA POWER INFRASTRUCTURE LTD.-MP	M/S.SATYAJIT MOHANTY
214	14910/2020 WP(C)/34479/2020	MAMATA MISHRA-MP	SUKANTA KUMAR DALAI
215	14911/2020	UNIVERSAL INFRA AND AGRI OILS PVT LTD-MP	M/S.SATYAJIT MOHANTY

216	WP(C)/12961/2017 14912/2020	M/S.GUPTA POWER INFRASTRUCTURE LTD.-MP	M/S.SATYAJIT MOHANTY
217	WP(C)/12951/2017 14913/2020	M/S.GUPTA POWER INFRASTRUCTURE LTD.-MP	M/S.SATYAJIT MOHANTY
218	WP(C)/12952/2017 14914/2020	SUBASH KUMAR ROUT-MP	SUKANTA KUMAR DALAI
219	WP(C)/13952/2020 39/2020	SULOCHANA SENAPATI-MP	
220	OJC/12266/2001 40/2020	SULOCHANA SENAPATI-MP	
221	OJC/12266/2001 41/2020	SULOCHANA SENAPATI-MP	
222	OJC/12266/2001 254/2020	PRATAP KUMAR NAYAK-MP	
223	CONTC/4589/2020 1179/2020	SRIMANTA PAHADI-MP	
224	ABLAPL/11001/2020 1180/2020	BINOD BAG-MP	
225	ABLAPL/13322/2020 1181/2020	SWETA KUMAR BEHERA-MP	
226	ABLAPL/5273/2020 1182/2020	DINABANDHU KANHAR-MP	
227	ABLAPL/3254/2020 1183/2020	BIJAY KUMAR PANDA @ GUNA-MP	
228	ABLAPL/10925/2020 1184/2020	DIPU @ RAMNARAYAN BARAL-MP	
229	ABLAPL/13154/2020 1185/2020	SUMAN @ PANDARI PATSAHANI-MP	
230	ABLAPL/11986/2020 1186/2020	SURENDRA PATRA @ SURENDRA BIKASH PATRA @ APU-MP	
231	ABLAPL/4041/2020 1188/2020	KULAMANI BEHERA-MP	
232	ABLAPL/13039/2020 1189/2020	MRUTYUNJAY DASH-MP	ARUN KUMAR DAS
233	ABLAPL/10655/2020 1223/2020	DIPU@DIPAK@HRUDANANDA SINGH-MP	
234	BLAPL/6252/2019 1224/2020	ARTABANDHU JENA-MP	
235	BLAPL/10271/2019 1232/2020	ADITYA KUMAR BISOI-MP	RAMANI KANTA PATTANAIAK
236	BLAPL/7752/2016 1233/2020	ADITYA KU.BISOI-MP	RAMANI KANTA PATTANAIAK
237	BLAPL/2234/2015 1234/2020	ADITYA KUMAR BISOI-MP	RAMANI KANTA PATTANAIAK
238	BLAPL/2237/2015 1235/2020	ADITYA KUMAR BISOI-MP	RAMANI KANTA PATTANAIAK
239	BLAPL/2235/2015 1236/2020	ADITYA KU.BISOI-MP	RAMANI KANTA PATTANAIAK
240	BLAPL/2236/2015 1624/2020	SISIR NATH-MP	
241	WA/263/2019 14783/2020	DANU KUMAR TANDY-MP	
242	WP(C)/32505/2020 14820/2020	DHRUBA CHARAN SAHOO-MP	
243	WP(C)/26649/2020 14823/2020	SUBRAT KUMAR DAS-MP	
244	WP(C)/24371/2020 14842/2020	BRUNDABAN MAHAKUR-MP	
245	WP(C)/33387/2020 14849/2020	SANATAN DAS-MP	
246	WP(C)/18883/2020 14870/2020	ANANTA PRASAD PATRA-MP	
	WP(C)/14519/2020		